

ORGANISATION	NOMINATED/ STANDING COUNSEL	ADDRESS	CONTACT Nos.
<p>ANGLO ARABIC SENIOR SECONDARY SCHOOL, ANGLO ARABIC MODEL SCHOOL, SHAFIQ MEMORIAL SENIOR SECONDARY SCHOOL DELHI EDUCATION SOCIETY (REGD.)</p> <p>(LETTER DT. 09.06.2016)</p>	<p>MR. EJAZ MAQBOOL (LEGAL COUNSEL)</p>	<p>CHAMBER No. 319, C.K. DAPHTARY BLOCK, SUPREME COURT OF INDIA, NEW DELHI-110001</p> <p>CHAMBER OF THE LEGAL ADVISOR REGISTRAR'S OFFICE, JAMIA MILLIA ISLAMIA, NEW DELHI- 110025</p> <p>MAQBOOL & COMPANY ADVOCATES, SUPREME COURT OF INDIA, C-13, SECTOR - 20 NOIDA-201301 (INDIA)</p>	<p>PH.: 26981472</p> <p>PH.:+91-120-2558881 +91-120-2530486</p> <p>FAX:+91-120-2552334</p> <p>MOB.:+9198-110-52710</p> <p>E-MAIL: emaqbool@gmail.com emaqbool@yahoo.com</p>
<p>ALL INDIA COUNCIL FOR TECHNICAL EDUCATION (AICTE)</p>	<p>1. MR. ANIL SONI 'STANDING COUNSEL'</p> <p>[wef 03.01.2015]</p>	<p>OFF.: CHAMBER No. 460, DELHI HIGH COURT, NEW DELHI-110003</p> <p>RESI.: F-6, ASHOK VIHAR-I, NEW DELHI-110052</p>	<p>MOB.: 9312224805</p> <p>EMAIL: anilsoni42@gmail.com</p>
<p>ALL INDIA INSTITUTE OF MEDICAL SCIENCES</p> <p>(LETTER DTD 21.02.2008)</p>	<p>1. MR. MUKUL GUPTA</p>	<p>OFFICE ADDRESS: 236, 2ND FLOOR, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI</p> <p>RESIDENTIAL ADDRESS:- C-118, ASHOK VIHAR, NEW DELHI - 110052</p>	<p>TEL. 23382840 & 23382163</p> <p>27436362, 27436838</p>

			dkjlegalsolutiongroup@gmail.com dipakjena@sify.com
AGRICULTURAL PRODUCE MARKET COMMITTEE (MNI) ,AZADPUR,DELHI	MR. R.N.SINGH, ADVOCATE	CHAMBER NO.540-541, LAWYERS CHAMBER, PATIALA HOUSE COURT, NEW DELHI	
AIR FORCE NAVAL HOUSING BOARD	MR. R.K. HANDOO & ASSOCIATES	FLAT-E, SAGOR APARTMENT, 6, TILAK MARG, NEW DELHI-110001	TEL: 23389062
ALLAHABAD BANK (LETTER DATED 07.06.2016)	MR. ASHOK KUMAR JAIN 'STANDING COUNSEL' ----- MR. RAJESH KUMAR GAUTAM 'STANDING COUNSEL' ----- M/S HVS LEGAL PROP. MR. HARSHVARDHAN SINGH	ROOM NO. 302, 3 RD FLOOR, PRAKASH DEEP BUILDING NO. 7, TOLSTOY MARG, NEW DELHI-110001 ----- CHAMBER NO. 33, SUPREME COURT OF INDIA, BHAGWAN DAS ROAD, NEW DELHI-110001 C-75, LOWER GROUND FLOOR, GREATER KAILASH PART-I, NEW DELHI-110048 ----- C/O DR. KUMAR JWALA CHAMBER, NO. 103, BLOCK NO. 3, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI.	TEL.: 011-23710227 MOB.: 9810012586 ----- TEL.: 011-41630485 41630483 MOB.: 9811252434 ----- TEL.: 011-65259344 MOB.: 9871055118 9971055118
BANK OF BARODA	1. MR. ARUN AGARWAL ----- 1. MR. BHUPENDRA SINGH CHAUHAN	159, LAWYERS' CHAMBER, BLOCK-I, HIGH COURT OF DELHI-110003 ----- INDUS LAW FIRM, 4290-3, ANSARI ROAD, NEW DELHI-110002	MOB.: 9811087995 TELEFAX: 011-23383514 E-MAIL: advarun36@gmail.com ----- MOBILE: 9899368377 TEL: 011-23260155 FAX: 011-23253150 E-MAIL: bhupendra.chauhan@rediffmail.com
BANK OF MAHARASHTRA	MR. V.K. GUPTA	C-15, C.C. COLONY, OPP. RANA	MOBILE:9582206578,

	(LETTER DT. 04.05.2016)	PARTAP BAGH, DELHI-110007	OFFICE: 011-27466577 E-MAIL: vinodgupta501@hotmail.com
BHARAT PETROLEUM CORPORATION LTD	KOURA & COMPANY, ADVOCATES & BARRISTERS	CHAMBER NO. 345, DELHI HIGH COURT, NEW DELHI FLAT NOS. 236-239, IIND FLOOR, TRIBHUVAN COMPLEX, ISHWAR NAGAR, MATHURA ROAD, NEW DELHI-110065	PH: 23381487 PHONE: (91 11) 26321544 e-mail: koura_co@bol.net.in kouraco@vsnl.net
BHARAT SANCHAR NIGAM LTD. (BSNL)	1. MR. SAMEER AGARWAL	CHAMBER NO.102, PATIALA HOUSE COURTS, NEW DELHI - 110001 RESIDENCE: B-138, SECTOR-30, NOIDA UTTAR PRADESH-201303	TELEPHONE NO. (O) - 23388889 MOBILE - 9873405405 9810047285 EMAIL: sameer.lawyer@gmail.com
BSES RAJDHANI POWER LIMITED BSES YAMUNA POWER LIMITED (9.11.06)	MR. VIRAJ R. DATAR	CHAMBER NO. 328, LAWYERS CHAMBER BLOCK, DELHI HIGH COURT AND AT : 43, HANUMAN ROAD (IST FLOOR) NEW DELHI- 110001	TEL. NO. 23362562, 23362554, 41501144, (M) 9811159944
BSES, YAMUNA POWER LTD.	MR. KRISHNENDU DATTA	D-34, LOWER GROUND FLOOR, JANGPURA EXTENSION, NEW DELHI-110014	
BSES RAJDHANI (LETTER DTD. 13.2.08)	ALAG & ASSOCCOATES, ADVOCATES & CONSULTANTS, "NOMINATED LAW FIRM"	1. CHAMBER NO. 493, LAWYERS CHAMBERS BLOCK - II, DELHI HIGH COURT, NEW DELHI-110003 2. C-9, (LGF), DEFENCE COLONY, NEW DLEHI - 110024	PH. 23073810, 65653534 PH. 46594879
BSES RAJDHANI POWER LTD.	MR. SUNIL FERNANDES	A-178, LGF, DEFENCE COLONY, NEW DELHI-110024	TEL: 011-41084945 MOB.: 9891639491 FAX:011-46702466

			E-MAIL: sun_bombay@rediffmail.com
BAR COUNCIL OF INDIA (LETTER DTD. 10.05.2012) (LETTER DTD. 07.12.2016)	1. MR. PREETPAL SINGH	118, LAWYERS CHAMBERS, HIGH COURT OF DELHI SHER SHAH ROAD, NEW DELHI-110003	MOB.: 9958555055
----- [LETTER DTD. 16.10.2012] (LETTER DTD. 07.12.2016)	2. MR. RAJESH YADAV	C-253, FIRST FLOOR DEFENCE COLONY, NEW DELHI-110024	MOB.: 9811006760
----- [LETTER DTD. 19.08.2013] (LETTER DTD. 07.12.2016)	3. MR. UMESH JOSHI ADVOCATE	HOUSE NO.206, BLOCK B-1, YAMUNA VIHAR, DELHI 110053	PH.: 22918636 MOB.: 09910568669 9968298636 EMAIL: advumeshjoshi@gmail.com
-----	4. MRS. SAMTA P. MISHRA	PLOT NO. 745, SECTOR-45, FARIDABAD, HARYANA	MOB.: 9868006919
----- [LETTER DTD. 20.06.2015] (LETTER DTD. 07.12.2016)	5. MR. HARSH SHARMA	PROSOLL LAW INC. OFFICE-2308 (L.G.F.) HUDSON LANE, DELHI-9	MOB: 9968293810, 9810064070
-----	6. MR. VIBHU SHANKER MISHRA	MB 180, 1ST FLOOR, SHAKARPUR, DELHI-110092 CHAMBER NO. 322, NEW LAWYERS CHAMBER, MC SETALVAD CHAMBER BLOCK, SUPREME COURT	MOB: 9868085319 EMAIL: vsmishraadvocate@gmail.com
-----	7. MS. ANJUL DWIVEDI	BLOCK A4, FLAT NO. 001, KRISHNA APRA GARDEN, NEAR SHIPRA MALL, INDIRAPURAM, GHAZIABAD, UTTAR PRADESH	MOB: 8586961002 EMAIL: anjuldwivedi25@yahoo.co.in

<p>----- (LETTER DTD. 07.12.2016)</p>	<p>8. MR. MAHAVIR SINGH</p> <p>-----</p> <p>9. MR. VIKRANT PACHNANDA</p>	<p>137-A, PATIALA HOUSE COURTS, NEW DELHI-110017</p> <p>-----</p> <p>BUNGALOW NO. 76, NEW MOTI BAGH NEW DELHI-110023</p>	<p>MOB: 9717226767 9312388208</p> <p>EMAIL: advovigh@gmail.com</p> <p>-----</p> <p>MOB: 9871138313 EMAIL: vikrant.pachnanda@gmail.com</p>
<p>BHARAT HEAVY ELECTRICALS LTD.</p> <p>(LETTER DTD. 20.07.12)</p> <p>(LETTER DTD. 05.10.2016)</p>	<p>1. MR. J.C.SETH</p> <p>-----</p> <p>2. MR. A.K. ROY</p> <p>-----</p> <p>3. MR. SAURAV AGRAWAL</p> <p>-----</p> <p>4. M/S KHAITAN & CO. THROUGH MR. ATUL SHANKER MATHUR, PARTNER</p>	<p>C-451, CHITRANJAN PARK, NEW DELHI-110 019</p> <p>-----</p> <p>OFF.: 160-C, POCKET-A, MAYUR VIHAR PHASE-II, DELHI-91 RES.: 98-B, POCKET-A, MAYUR VIHAR PHASE-II, DELHI-91</p> <p>-----</p> <p>RES.CUM OFF.: B/9, KAILASH COLONY, NEW DELHI-48</p> <p>-----</p> <p>OFF.: 1105, ASHOKA ESTATE, 24, BARAKHAMBA ROAD, NEW DELHI-110001</p>	<p>PH.: 26274477,26278822; MOB.:9810555855 FAX 2628 9978 email: sethjc2008@gmail.com</p> <p>-----</p> <p>PH. (R) :22788684; MOB.:9811678928 email:advocate akroy@yahoo.com</p> <p>-----</p> <p>PH.:29235000,29233443; MOB.: 9312832442 email:sauravadv@gmail.com</p> <p>-----</p> <p>PH.:011-41515454 MOB.: 9811022261 FAX: 011-41515318 EMAIL: delhi@khaitanco.com; atul.s.mathur@khaitanco.com;</p>
<p>BHARAT EARTH MOVERS LTD.</p>	<p>MR. V. SHEKHAR</p>	<p>OFF: K-13A, L.G. FLOOR, GREEN PARK EXT., NEW DELHI-110016</p>	<p>PH: 26180091,26180093 TELEFAX: 26173155</p>

		94, LAWYERS CHAMBER (OLD BLOCK) SUPREME COURT OF INDIA, NEW DELHI-110001	PH: 20904036
BHIM RAO AMBEDKAR COLLEGE (UNIVERSITY OF DELHI)	MR. AMIT BANSAL	OFFICE: B-231, GREATER KAILASH-I NEW DELHI-110048 CHAMBER: CHAMBER NO. 108, LAWYERS CHAMBER BLOCK-III, DELHI HIGH COURT, NEW DELHI-110003	TEL.: 29231510, 29238021, 9871403654, 9810072413 FAX: 91-11-29238023 EMAIL: amit@kundrabansal.com prakash@kundrabansal.com
BHARAT PETROLEUM CORPORATION LTD.	KOURA & COMPANY, ADVOCATES & BARRISTERS	CHAMBER NO. 345, DELHI HIGH COURT, NEW DELHI FLAT NOS. 236-239, IIND FLOOR, TRIBHUVAN COMPLEX, ISHWAR NAGAR, MATHURA ROAD, NEWDELHI-110065	PH: 23381487 PHONE; (91 11)26321544 e-mail: kaoura_co@bol.net.in lairacp2vsnl.net
BLIND RELIEF ASSOCIATION, DELHI	MR. NAVIN CHAWLA	CHAMBER NO. 304, DELHI HIGH COURT, NEW DELHI-110001	PHONE (O) : 29817505/29815261 RES: 26892298/26124207
BANARAS HINDU UNIVERSITY [LETTER DTD. 23.04.2014]	MR. ABHISHEK SINGH [PANEL COUNSEL; AUTHORISED TO ACCEPT NOTICES, ETC]	C-312, DEFENCE COLONY, NEW DELHI-110024	
BHARAT SANCHAR NIGAM LTD. [LETTER DTD. 16.07.2014]	MS. MANEESHA DHIR [STANDING COUNSEL] (FOR ALL CASES RELATING TO REGULATORY MATTERS FOR 2- YEARS WEF 20.10.2013)	D-55, DEFENCE COLONY, NEW DELHI-110024	MOB.: 09810113325, FAX: 011-42410091

BANK OF INDIA

[LETTER DTD.10.09.2014]

M/S JAGAT ARORA & ASSO.

CHAMBER No.143,
HIGH COURT OF DELHI, N.DELHI

PH.:011-23386433
MOB.:9810176964

OFF.: HOUSE No.132,
SECTOR-15A, NOIDA(U.P.)

PH.:95120-2511628,
95120-2512158

EMAIL:
rajat132noida@yahoo.co.in

1. MR. VIPIN JAI

CHAMBER No. 437, PATIALA COURTS
NEW LAWYERS CHAMBERS, NEW
DELHI-110001

PH.: 9873715747
9811057423
23072085

OFF.: S-394, GREATER KAILASH-I,
NEW DELHI-48

E-MAIL:
vipinjai@yahoo.co.in

RESIDENCE CUM OFFICE: B-15/3,
LEIAH APARTMENTS, VASUNDHRA
ENCLAVE, DELHI-96

2. MR. P.K. MULLICK

CHAMBER No. 10, OLD LAWYERS
CHAMBERS, SUPREME COURT OF
INDIA, NEW DELHI-110001

PH.:9810144495
9818291919
23384150

RESIDENCE : SECTOR-5, HOUSE No.
98, RACHNA, VAISHALI,
GHAZIABAD, U.P.-201010

E-MAIL:
pkmullick@gmail.com

3. MR. ASHISH RANA

CHAMBER No. 113, LAWYERS
CHAMBERS, DELHI HIGH COURT, NEW
DELHI

PH.: 9971882200
0120-4113370

OFF. C-41, 2ND FLOOR, SECTOR-2,
NOIDA-201301

E-MAIL:

	<p>-----</p> <p>4. MR. V. SESHAGIRI</p>	<p>-----</p> <p>A-004, MAURYA APARTMENTS, 95-I.P. EXTENSION, PATPARGANJ</p>	<p>ashish.rana@abslegal.co.in</p> <p>-----</p> <p>PH.: 9810323738 40640111</p> <p>E-MAIL: Seshagiri@nsachambers.com</p>
<p>BRIDGE AND ROOF CO. (INDIA) LTD. (A GOVERNMENT OF INDIA ENTERPRISE)</p>	<p>MR. A.P. DHAMIJA</p>	<p>CHAMBER NO. 104, C.K. DAPHTARY LAWYERS CHAMBERS BLOCK, SUPREME COURT OF INDIA, TILAK LANE, BHAGWAN DAS ROAD, NEW DELHI-110001.</p>	<p>MOB: 9810633614 9212116743</p> <p>EMAIL: apdhamijaadvocate@gmail.com</p>
<p>ADDITIONAL SOLICITOR GENERAL (ASG) OF INDIA IN THE HIGH COURT OF DELHI</p> <p>[NOTFN. DTD. 22.07.2014]</p> <p>-----</p> <p>CENTRAL GOVERNMENT STANDING COUNSELS (CGSCs)</p> <p>[ORDERS DTD. 16.12.2016]</p> <p>(EXTENSION OF TERM TILL 31.12.2019 OR UNTIL FURTHER ORDERS)</p>	<p>MR. SANJAY JAIN</p> <p>[ADDITIONAL SOLICITOR GENERAL (ASG)]</p> <p>[FOR 3-YEARS]</p> <p>-----</p> <p>1. MR. ANIL SONI</p> <p>-----</p> <p>2. MR. AJAY DIGPAUL</p> <p>-----</p> <p>3. SHRI RIPU DAMAN SINGH</p>	<p>488, NEW CHAMBERS BLOCK, DELHI HIGH COURT, NEW DELHI-110003</p> <p>-----</p> <p>C/o EG. COMMUNICATIONS 5, TODER MAL LANE, BENGALI MARKET, NEW DELHI-110001</p> <p>-----</p> <p>LAWYERS CHAMBER NO.138-139, PATIALA HOUSE COURT, NEW DELHI-110001</p> <p>-----</p> <p>B-45, RETREAT APARTMENTS, 20, I.P.EXTENSION, PATPARGANJ,</p>	<p>PH.:011-23381821, 23382165</p> <p>MOB.:9810076012,8860076012</p> <p>Email: sanjayjain.chamber@gmail.com</p> <p>-----</p> <p>MOB.: 9312224805, 011-27429287</p> <p>-----</p> <p>MOB.: 9811157265,011-23382949</p> <p>-----</p> <p>MOB.: 9818030700,,011-23942811</p>

BHARDWAJ

DELHI-110093

4. MRS. SUPARNA SRIVASTAVA

B-267, GREATER KAILASH-I,
NEW DELHI-110048

MOB.: 9810235164,
011-29230764

5. MR. VIVEK GOYAL

E-317, GREATER KAILASH-I,
DELHI-110048

MOB.: 9810373320,
011-41630745

6. MR. ARUN BHARDWAJ

I-8, L.G.F., JUNG PURA EXTN.
NEW DELHI-110014

MOB.: 9810109681,
011-24310708

7. MR. VIKAS MAHAJAN

B-41, JUNG PURA EXTN.
NEW DELHI-110014

MOB.: 9810196050,
011-43506955

8. MR. ABHAY PRAKASH SAHAY

C-6/149, SARASWATI KUNJ
APARTMENT, I.P.EXTENSION,
DELHI-110092

MOB.: 9810437458,
011-9213430885

9. MR. ANURAG AHLUWALIA

A-46, LGF, DEFENCE COLONY,
NEW DELHI

MOB.: 9811418995,
011-43515752

10. MR. KIRTIMAN SINGH

4-23 B, JUNG PURA B, LGF,
NEW DELHI-110014

MOB.: 9811700872,
011-24370872

11. MR. MANISH MOHAN

28, LAWYERS CHAMBER,
SUPREME COURT OF INDIA,
NEW DELHI-110001

MOB.: 9999910115,
011-43050877

12. MR. DEV PRAKASH

A-64, LGF, NIZAMUDDIN EAT,

MOB.: 9810118825,

BHARDWAJ	NEW DELHI-110013	011-41613434
-----	-----	-----
13. MR. MONIKA ARORA	B-100, 1 ST FLOOR, SHIVALIK, MALVIYA NAGAR, NEW DELHI-110017	MOB.: 9810246300
-----	-----	-----
14. MR. RAJESH KUMAR GOGNA	8, TODER MAL LANE, BENGALI MARKET, NEW DELHI-110001	MOB.: 991122225, 011-23718929
-----	-----	-----
15. MR. BHAGVAN SWARUP SHUKLA	AGARWAL LAW ASSOCIATES, 34- BABAR LANE, 1 ST FLOOR, BENGALI MARKET, NEW DELHI-110091	MOB.: 9910483635, 011-233554330
-----	-----	-----
16. MR. VIKRAM JETLY	A-403, DEFENCE COLONY, NEW DELHI-110024	MOB.: 9811157321 TEL.: 011- 24336724; 24330587
-----	-----	-----
17. SANJEEV NARULA	G-9, LGF, JANGPURA EXTN., NEW DELHI-110014	MOB.: 9810274452; 9999443544 TEL.: 011-24317268
-----	-----	-----
18. AMIT MAHAJAN	A-27, DEFENCE COLONY, NEW DELHI-110024	MOB.; 9811191920 TEL.: 011- 41555704; 41555705
-----	-----	-----
19. AKSHAY MAKHIJA	5, LAWYERS CHAMBERS, HIGH COURT OF DELHI, SHERSHAH ROAD, NEW DELHI-110003	MOB.: 9810079901 TEL.: 011-23381444
-----	-----	-----
20. JASMEET SINGH	M-62, GREATER KAILASH-I, NEW DELHI-110048	TEL.: 01141633423; 292346 96
-----	-----	-----

	21. MRS. BHARTHI RAJU	CH. 216, NEW LAWYER CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI-1. CH: 446, DELHI HIGH COURT NEW DELHI-3.	----- MOB: 9868895906 EMAIL: bharathi1003@gmail.com
	22. MS. SHIVA LAKSHMI	CH. 446, DELHI HIGH COURT NEW DELHI C-70, NIZAMUDDIN EAST, NEW DELHI-110013	----- MOB: 9818054806 OFF: 011-41066090 EMAIL: singh.shivalakshmi@gmail.com
	23. MR. RAVI PRAKASH	56, NEW DELUXE APARTMENTS, SECTOR 9, ROHINI, DELHI -110085	----- MOB: 9810529222
	24.MR. GAURANG KANTH	A-9, NIZAMUDIN EAST, NEW DELHI-13	----- MOB.: 9810810005 PH.:011-24359593/94/97 EMAIL: gaurang@kanthcorp.com
	25. MR. RAKESH KUMAR	254, FIRST FLOOR, OPP. NAVINTA, NEAR DEV SAMAJ SCHOOL, SUKHDEV VIHAR, NEW DELHI-25	----- MOB.: 9810635888
C-DOT (CENTRE FOR DEVELOPMENT OF TELEMATICS) (6.10.2006)	MR. J.C. SETH	C-451, CHITRANJAN PARK, NEW DELHI-110019	PHONE 26274477,26278822
CANARA BANK	1. MR. DIVYAKANT LAHOTI	C/O LAHOTI ADVOCATES B-23, SECTOR-14, NOIDA-201301	E-MAIL: divyakant@gmail.com

<p>(LETTER DT. 16.11.2016)</p>	<p>----- 2. MR. PRADEEP K. BALAKRISHNAN ----- 3. MR. RAJESH GAUTAM ----- 4. MR. KARAN KHANNA ----- 5. MR. DEEPAK JAIN -----</p>	<p>----- C/O RAD & PARTNERS, C-623, NEW FRIENDS COLONY, NEW DELHI-110025 ----- C/O KL MEHTA & Co., ADVOCATES, C-75, LOWER GROUND FLOOR, GREATER KAILASH PART-I, NEW DELHI-110048 ----- C/O M/S MADAN LAL KHANNA & CO. 74, JANPATH, NEW DELHI-110001 ----- C/O RAD & PARTNERS LAW FIRM, C-623, OPPOSITE GURUDWARA, NEW FRIENDS COLONY, NEW DELHI-110025 -----</p>	<p>----- TEL.:011-4728000 FAX-011-47280001 (M) 9810753830 E-MAIL pradeep@radnpartners.com ----- TEL.: 011-41630485 011-41630483 MOB.: 9811252434 E-MAIL: rajeshgautam@klmehta.net ----- PH: 91-11-23356664, 23356665 FAX: 91-11-23321585 MOB.: 9810154778 E-MAIL: mlkktax@gmail.com ----- MOB.: 9910505313 -----</p>
<p>CENTRAL BOARD OF SECONDARY EDUCATION (LETTER DT. 04.02.2017)</p>	<p>MR. AMIT BANSAL ----- MR. ATUL KUMAR ----- MR. ASHOK KUMAR -----</p>	<p>OFF.:B-231, GREATER KAILASH-I, NEW DELHI-110048 CHAMBER NO. 108, LAWYERS CHAMBER BLOCK-III, DELHI HIGH COURT, NEW DELHI-110003 ----- CHAMBER NO. 363, IIIRD FLOOR, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI ----- J-15, IIIRD FLOOR, KIRTI NAGAR, NEW DELHI-110015 -----</p>	<p>PH.: 29248022 29231510 MOB.: 9810072413 9871403654 ----- MOB. 9818683833 ----- MOB.:9810011826 EMAIL: ashok1166@yahoo.com -----</p>

CENTRAL WAREHOUSING CORPORATION	MR. K.K. TYAGI	316, LAWYER'S CHAMBER, C.K. DAPHTARY BLOCK, TILAK LANE, SUPREME COURT OF INDIA, NEW DELHI-110001	TEL: 23070296 MOB.: 9811157131 EMAIL: kktsc@yahoo.com
CENTRAL INFORMATION	PROF. K.K. NIGAM	CHAMBER NO. 372, HIGH COURT OF DELHI, NEW DELHI	
CENTRAL INFORMATION COMMISSION	MR. O.P. SAXENA	CHAMBER NO. 372, HIGH COURT OF DELHI, NEW DELHI	PHONE: 2338 6446, MOBILE: 9810012444.
CEMENT CORPORATION OF INDIA LTD. (15.11.2006)	1. SH. SANJEEV RALLI ----- 2. SH ALAKH KUMAR ----- 3. M/S. M.V. KINI & CO	CHAMBER NO. 391, LAWYERS CHAMBER BLOCK-II, DELHI HIGH COURT, NEW DELHI ----- CHAMBER NO. 367, LAWYER'S CHAMBER, DELHI HIGH COURT, NEW DELHI RES.-CUM-CHAMBER: L-2A, HAUZ KHAS ENCLAVE, NEW DELHI-110016 ----- KINI HOUSE, 6/39, JUNG PURA 'B' NEW DELHI-110014	PH.NO.23381336 MOBILE; 9811087093 ----- PH. 23387072 TEL. 9811063763 PHONE: 26564516, 26511625 ----- TEL. 24371038-39-40
COMPTROLLER AND AUDITOR GENERAL OF INDIA (24.07.2006)	1. KANTH & ASSOCIATES MR. GAURANG KANTH 'STANDING COUNSEL' [FOR IAAD CASES, 2-YRS. EXTENSION FROM 01.07.2016 TO 30.06.2018; LETTER DTD.09.09.2016] ----- 2. MR. SUDHIR NANDRAJOG "SENIOR COUNSEL" [FOR IAAD CASES] -----	OFF: A-9, NIZAMUDDIN EAST, NEW DELHI -110003 ----- 103/I, HANS BHAWAN, 1-BAHADUR SHAH ZAFAR MARG, NEW DELHI-110002 -----	PH: 24359593, 24359594, 24359597 E-MAIL: info@kanthandassociates.com -----

	<p>3. MR. MUNEESH MALHOTRA "PANEL COUNSEL" [FOR IAAD CASES]</p> <p>-----</p> <p>4. MR. SANJAY BANSAL</p> <p>[PANEL COUNSEL FOR IAAD CASES FOR 2-YEAR WEF 01.07.2016 TO 30.06.2018; LETTER DTD.09.09.2016]</p> <p>-----</p> <p>5. MR. KRISHNAYAN SEN</p> <p>[PANEL COUNSEL FOR IAAD CASES FOR 2-YEAR WEF 01.07.2016 TO 30.06.2018; LETTER DTD.09.09.2016]</p>	<p>N-212, GREATER KAILASH, PART-I, NEW DELHI-110048</p> <p>-----</p> <p>237, LAWYERS' CHAMBERS (NEW BLOCK), SUPREME COURT OF INDIA, NEW DELHI-110001</p> <p>-----</p> <p>E-177, LGF, EAST OF KAILASH, NEW DELHI-110065</p>	<p>-----</p>
<p>COAL INDIA LTD. [NOMINATED COUNSELS]</p> <p>(LETTER DATED 24.10.2016)</p>	<p>1. MR. ANIP SACHTHEY</p> <p>-----</p> <p>2. GP. CAPT. MR. KARAN SINGH BHATI (PANEL LAWYER FOR COAL INDIA LTD AND ITS SUBSIDIARY COMPANIES)</p> <p>-----</p> <p>3. MR. VIVEK NARAYAN SHARMA</p>	<p>6, SCHOOL LANE, OPP. HOTEL 'THE LALIT', NEW DELHI-110001</p> <p>-----</p> <p>OFFICE ADDRESS (BETWEEN 10 AM TO 7 PM ON ALL WORKING DAYS) : 18, TODAR MAL ROAD, BENGALI MARKET, NEW DELHI-110001</p> <p>CHAMBER ADDRESS (BETWEEN 2 PM TO 4 PM ON ALL WORKING DAYS, EXCEPT SATURDAY) : 005, C.K.DAPHTARY BLOCK, SUPREME COURT, NEW DELHI-110001</p> <p>-----</p> <p>D-120, S.F., EAST OF KAILASH, NEW DELHI-110065</p>	<p>PH.:011-23311168, 23315816,41526049 EMAIL: anipr@sachthey.com</p> <p>-----</p> <p>PH.: 011-23711238 TELE-FAX :011-41525860</p> <p>(MOB) 9811168948, & 9350887879</p> <p>EMAIL: bhatiassociates@gmail.com scgscaft.delhi@gmail.com</p> <p>-----</p> <p>PH.:011-46698822, 41721828 EMAIL: narayan@aplihsnaray</p>

	<p>-----</p> <p>4. MR. KRISHNAYAN SEN</p> <p>-----</p> <p>5. MR. HARSHA PEECHARA</p> <p>-----</p> <p>6. MR. RAVI P. MALHOTRA</p> <p>-----</p> <p>7. MR. NEERAJ K. GUPTA</p> <p>-----</p>	<p>-----</p> <p>E-177, LGF, EAST OF KAILASH NEW DELHI-110065</p> <p>-----</p> <p>AB-19, TILAK MARG, NEW DELHI- 110001</p> <p>-----</p> <p>'PREM', E-50, GREATER KAILASH ENCLAVE-I, NEW DELHI-110048</p> <p>-----</p> <p>307, M.C. SETALVAD BLOCK, SUPREME COURT OF INDIA, NEW DELHI-110001</p> <p>-----</p>	<p>vincynarayan@gmail.com;</p> <p>viveknarayansharma@gmail.com;</p> <p>-----</p> <p>PH.: 011-26215601, 26215602</p> <p>EMAIL: krishnayan.sen@verus.net.in</p> <p>-----</p> <p>PH.: 011-23386204, 23386465</p> <p>EMAIL: shpeechara@gmail.com</p> <p>-----</p> <p>PH.: 011-26242800-01</p> <p>EMAIL: ravi.p.m@hotmail.com</p> <p>-----</p> <p>PH.: 011-23073599</p> <p>EMAIL: neerajattorney@gmail.com</p>
CENTRAL ADOPTION RESOURCE AGENCY	MR. V.N. RAGHUPATI	12, NEW LAWYERS CHAMBER SUPREME COURT OF INDIA BHAWANDAS ROAD, NEW DELHI- 110001	
CONSULTANCY DEVELOPMENT CENTRE	M/S SIKRI & CO,	CHAMBER NO.229, HIGH COURT OF DELHI, NEW DELHI	
LETTER DATED 25.01.2008	MR. RAKESH GOSAIN, ADVOCATE	B-57, DEFENCE COLONY, NEW DELHI-110024 C-6/6367, VASANT KUNJ, NEW DELHI-110070	Ph 41553905-09 PH; 9810393161

COMPETITION COMMISSION OF INDIA	MR. RAJEEV SAXENA ADVOCATE	708, LAWYERS CHAMBERS-III, NEW DELHI-110003	MOBILE: 9810811180
CENTRAL COUNCIL OF INDIAN MEDICINE DEPARTMENT OF 'AYUSH' MINISTRY OF HEALTH & FAMILY WELFARE	M/s LEGAL AXIS ATTORNEYS & SOLICITORS	C-253, SECOND FLOOR, DEFENCE COLONY, NEW DELHI-110024	PH.No. 011-41404040 E-MAIL: legalaxis@legalaxis.net
CENTRAL VIGILANCE COMMISSION (CVC)	MR. R.V. SINHA 'NOMINATED COUNSEL'	CHAMBER No. 540-541, LAWYERS' CHAMBER, PATIALA HOUSE COURTS, NEW DELHI-110001	TEL.: 23386464 (OFF.), 23386565 (FAX) EMAIL: sinhaadvocate@hotmail.com
CENTRAL BUREAU OF INVESTIGATION (CBI)	1. MS. SONIA MATHUR (CBI RETAINER COUNSEL TO CONDUCT DSPE CASES FOR A PERIOD OF THREE YEARS W.E.F. 29.03.2015 TO 28.03.2018) 2. MS. RAJDIPA BEHURA (CBI RETAINER COUNSEL TO CONDUCT DSPE CASES FOR A PERIOD OF THREE YEARS W.E.F. 17.05.2015 TO 16.05.2018) 3. MR. NARENDRA MAAN (CBI RETAINER COUNSEL TO CONDUCT DSPE CASES FOR A PERIOD OF THREE YEARS W.E.F. 03.01.2014) 4. MR. AJAY KUMAR GUPTA (CBI RETAINER COUNSEL TO CONDUCT DSPE CASES FOR A PERIOD OF THREE YEARS FROM		

<p>(NOTIFICATION DT. 31.08.2016 OF MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS)</p>	<p>THE DATE HE TAKES OVER CHARGE OR UNTIL FURTHER ORDERS,WHICHEVER IS EARLIER)</p> <p>-----</p> <p>MR. NIKHIL GOEL, ADVOCATE</p> <p>MR. RIPUDAMAN SINGH BHARDWAJ, ADVOCATE</p> <p>MR. ANUPAM S. SHARMA, ADVOCATE</p> <p>(ENGAGED AS CBI RETAINER COUNSEL, TO CONDUCT DSPE CASES, FOR A PERIOD OF THREE YEARS FROM THE DATE OF APPOINTMENT OR DISPOSAL OF THE CASES, WHICHEVER IS EARLIER)</p>		
<p>COUNCIL OF SCIENTIFIC & INDUSTRIAL RESEARCH</p> <p>(LETTER DT. 27.06.2016)</p> <p>(LETTER DT. 29.06.2016)</p> <p>(ADVANCE SERVICE OF PETITIONS/ APPEALS ETC. AND NOTICES SHALL BE MADE TO THE CONTROLLER OF ADMINISTRATION (COAs)/ ADMINISTRATIVE</p>	<p>MR. JAYESH K. UNNIKRISHNAN, ADVOCATE-ON-RECORD, SUPREME COURT OF INDIA & LEGAL ADVISER</p> <p>-----</p> <p>CONTROLLER OF ADMINISTRATION/ADMINISTRATIVE OFFICER CSIR-CENTRAL ROAD RESEARCH INSTITUTE, (CRRI) DELHI-MATHURA ROAD, P.O.CRRI, NEW DELHI 110025.</p> <p>-----</p> <p>CONTROLLER OF ADMINISTRATION/ADMINISTRATIVE OFFICER CSIR-INSTITUTE OF GENOMICS AND INTEGRATIVE BIOLOGY, (IGIB), NORTH CAMPUS, MALL</p>	<p>CSIR, ANUSANDHAN BHAVAN, 2 RAFI MARG, NEW DELHI -110001</p> <p>-----</p>	

OFFICER (AOs) , OF
CONCERNED LABs/INSTTs)

THE ROAD, DELHI 110007

CONTROLLER OF ADMINISTRATION/ADMINISTRATIVE OFFICER
CSIR-NATIONAL INSTITUTE OF
SCIENCE COMMUNICATION AND
INFORMATION RESOURCES,
(NISCAIR) Dr. KS KRISHNAN
MARG, NEW DELHI 110012.

CONTROLLER OF ADMINISTRATION/ADMINISTRATIVE OFFICER
CSIR-NATIONAL INSTITUTE OF
SCIENCE, TECHNOLOGY AND
DEVELOPMENT STUDIES,
(NISTADS) Dr. KS KRISHNAN
MARG, PUSA GATE, NEW DELHI
110012.

CONTROLLER OF ADMINISTRATION/ADMINISTRATIVE OFFICER
CSIR-NATIONAL PHYSICAL
LABORATORY, (NPL) Dr. KS
KRISHNANA MARG, NEW DELHI
110012.

HEAD, INNOVATION PROTECTION
UNIT (IPU) 14, SATSANG
VIHAR MARG, SPECIAL
INSTITUTIONAL AREA, 3RD
FLOOR, CSIR-NISCAIR
BUILDING, NEW DELHI-110067

DEPUTY SECRETARY/ UNDER
SECRETARY, CSIR-HUMAN
RESOURCE DEVELOPMENT GROUP
(HRDG) CSIR COMPLEX,
LIBRARY AVENUE, PUSA, NEW
DELHI-110012

DEPUTY SECRETARY/ UNDER
SECRETARY, ENGINEERING
SERVICES DIVISIONS (ESD)

	<p>CSIR COMPLEX, LIBRARY AVENUE, PUSA, NEW DELHI-110012</p> <p>-----</p> <p>DEPUTY SECRETARY/ UNDER SECRETARY, RECRUITMENT & ASSESMENT BOARD (RAB) CSIR COMPLEX, LIBRARY AVENUE, PUSA, NEW DELHI-110012</p> <p>-----</p> <p>DEPUTY SECRETARY/ UNDER SECRETARY, CSIR COMPLEX, LIBRARY AVENUE, PUSA, NEW DELHI-110012</p> <p>-----</p> <p>DEPUTY SECRETARY/ UNDER SECRETARY, EXAMINATION UNIT, CSIR COMPLEX, LIBRARY AVENUE, PUSA, NEW DELHI-110012</p>		
INCOME TAX DEPARTMENT	CENTRALIZED SERVICE FOR ADVANCE COPIES OF PETITIONS/APEALS FILED IN RESPECT OF: INCOME TAX DEPARTMENT	CHAMBER NOS. 428, 429 HIGH COURT OF DELHI	
<i>DEPARTMENT OF REVENUE INCULDING CBEC</i> MINISTRY OF FINANCE, GOVT. OF INDIA	FOR SERVICE OF ADVANCE NOTICES/WRIT PETITIONS/APEALS ETC.	NODAL OFFICER: CHAMBER NO. 205 LAWYERS' CHAMBER BLOCK-III DELHI HIGH COURT, NEW DELHI-110003	
OFFICE OF THE COMMISSIONER, VALUE ADDED TAX, DEPARTMENT OF TRADE & TAXES, 2ND FLOOR, VYAPAR BHAWAN, NEW DELHI	1. MR. VINEET BHATIA ----- 2. MR. PARDEEP TARA	CHAMBER NO. III A/305 NEW CHAMBER BLOCK-III HIGH COURT OF DELHI, NEW DELHI ----- 15-A/9, GROUND FLOOR,	PH.:011-46536490, 29241260,9811081159 ----- PH.:011-25883687,

[LETTER DATED 29.06.12]	----- 3. MR. A.K. BABBAR	EAST PATEL NAGAR, NEW DELHI-110008 ----- F-51, NARAINA VIHAR, NEW DELHI-110028	9811051016 ----- PH.: 9811115749
O/o THE COMMISSIONER OF CUSTOMS (I&G) , NEW CUSTOMS HOUSE NEAR IGI AIRPORT, NEW DELHI-37	MR. KAMAL NIJHAWAN SENIOR STANDING COUNSEL	CHAMBER NO. 479, LAWYERS' CHAMBER BLOCK NO. II, DELHI HIGH COURT, NEW DELHI	Mobile:9810077957
O/o THE COMMISSIONER OF CUSTOMS, AIR CARGO EXPORT COMMISSIONERATE, NEW CUSTOM HOUSE, IGI AIRPORT, NEW DELHI	1. MR. SATISH KUMAR (SENIOR STANDING COUNSEL) ----- 2. DR. ASHWANI BHARDWAJ (JUNIOR STANDING COUNSEL)	CHAMBER NO. 464, LCB-I, DELHI HIGH COURT, NEW DELHI-110003 ----- CHAMBER NO. 319, SUPREME COURT LAWYERS CHAMBER, SETALVAD BLOCK, B.D. ROAD, NEW DELHI-110095	
O/o THE PRINCIPAL COMMISSIONER OF CUSTOMS, AIR CARGO COMPLEX (IMPORT) NEW CUSTOMS HOUSE, NEAR IGI AIRPORT, NEW DELHI-110037	MR. SANJEEV NARULA (NODAL STANDING COUNSEL)	CHAMBER NO. 463, HIGH COURT OF DELHI OFF. ADDRESS: C-633, NEW FRIENDS COLONY, NEW DELHI	PH. 23070376 41823452/43553451 MOB.: 9810274452/ 9871863446 E-MAIL: sanjeevnarula.cgsc@gmail l.com
DELHI CENTRAL EXCISE & SERVICE TAX ZONE, O/o THE CHIEF COMMISSIONER, CENTRAL EXCISE & SERVICE TAX (DZ) C.R. BUILDING, I.P. ESTATE, NEW DELHI	MR. SATISH KUMAR "NODAL SENIOR STANDING COUNSEL"	CHAMBER NO. 464, LCB-I, DELHI HIGH COURT NEW DELHI-110003	PH. 9810419742

<p>O/o THE CHIEF COMMISSIONER OF CUSTOMS (DZ), NEW CUSTOMS HOUSE, NEAR IGI AIRPORT, NEW DELHI-37</p>	<p>MR. KAMAL NIJHAWAN NODAL SENIOR STANDING COUNSEL (DELHI CUSTOMS ZONE)</p>	<p>CHAMBER NO. 479, BLOCK-II DELHI HIGH COURT, NEW DELHI</p>	
<p>CENTRAL EXCISE, CUSTOMS & SERVICE TAX, CUSTOMS & CENTRAL EXCISE COMMISSIONERATE, C.G.O. COMPLEX-II, KAMLA NEHRU NAGAR, GHAZIABAD</p>	<p>SHRI SATISH KUMAR, ADVOCATE SENIOR STANDING COUNSEL</p>	<p>CHAMBER NO. 464, LCB-I, DELHI HIGH COURT NEW DELHI-110003</p>	<p>Ph. 9810419742</p>
<p>[CUSTOM, EXCISE & SERVICE TAX] CENTRAL BOARD OF EXCISE & CUSTOMS, DEPARTMENT OF REVENUE, MINISTRY OF FINANCE, GOVERNMENT OF INDIA</p>	<p>MS. SONIA SHARMA (SENIOR STANDING COUNSEL)</p>	<p>CHAMBER NO. 137-A, LAWYERS CHAMBERS, DELHI HIGH COURT NEW DELHI-110003</p>	<p>TEL.:011-23387455 MOB.:9811111993 Email: soniaslaw@hotmail.com</p>
<p>OFFICE OF THE COMMISSIONER, CENTRAL EXCISE, DELHI-I C.R. BUILDING, I.P. ESTATE, NEW DELHI-110009 LETTER DATED: 10.09.2012</p>	<p><u>PANEL OF SENIOR STANDING COUNSEL</u> 1. MR. SATISH KUMAR 2. MR. KAMAL NIJHAWAN 3. MR. RAHUL KAUSHIK 4. MR. ANSHUMAN CHOWDHURY 5. MS. SONIA SHARMA 6. MR. SYED ZAFAR MOONIS <u>PANEL OF JUNIOR STANDING COUNSEL</u> 1. MS. PRABJYOTI KAUR 2. MR. ASHWANI BHARDWAJ</p>	<p><u>NODAL OFFICER AVAILABLE AT:</u> ROOM No. 137 A, LAWYERS CHAMBER, NEW BLOCK, DELHI HIGH COURT, N.DELHI TO RECEIVE ADVANCE NOTICES/ PETITIONS ETC. ON BEHALF OF CENTRAL EXCISE & SERVICE TAX INCLUDING C.B.E.C.</p>	

	<p>3. MR. AMIT ANAND</p> <p>4. MS.GEETANJALI SHARMA</p> <p>5. MS. ANJANA GOSAIN</p>		
<p>O/O THE COMMISSIONER OF CUSTOMS (PREVENTIVE), NEW CUSTOMS HOUSE, NEAR IGI AIRPORT, NEW DELHI-110037</p>	<p>MR. KAMAL NIJHAWAN "NODAL SENIOR STANDING COUNSEL"</p>	<p>CHAMBER NO.479, BLOCK-II, DELHI HIGH COURT, NEW DELHI</p>	
<p>OFFICE OF THE COMMISSIONER, CUSTOMS & CENTRAL EXCISE COMMISSIONERATE: MEERUT-I, MANGAL PANDEY NAGAR, MEERUT (U. P.)</p>	<p><u>SENIOR STANDING COUNSEL</u></p> <p>1. MR. SATISH KUMAR</p> <p>2. MR. KAMAL NIJHAWAN</p> <p>3. MR. RAHUL KAUSHIK</p> <p>4. MR. ANSHUMAN CHAUDHARY</p> <p>5. MS. SONIA SHARMA</p> <p>6. MR. SYED JAFAR MOONIS</p> <p><u>JUNIOR STANDING COUNSEL</u></p> <p>1. MS. PRABHJYOTI KAUR</p> <p>2. MR. ASHWANI BHARADWAJ</p> <p>3. MR. AMIT ANAND</p> <p>4. MS. GEETANJALI SHARMA</p> <p>5. MS. ANJANA GOSAIN</p>		
<p>OFFICE OF THE COMMISSIONER, CUSTOMS & CENTRAL EXCISE COMMISSIONERATE: MEERUT-II, DELHI ROAD, MEERUT (U. P.)</p>	<p><u>(BAREILLY DIVISION)</u></p> <p>1. (I)MR.SYED JAFAR MOONIS SENIOR STANDING COUNSEL</p> <p>(II)MS.GEETANJALI SHARMA JUNIOR STANDING COUNSEL</p> <p><u>(HALDWANI DIVISION)</u></p> <p>2.(I) MR. KAMAL NIJHAWAN SENIOR STANDING COUNSEL</p>	<p>I) CHAMBER NO.190, BLOCK-II, LAWYERS CHAMBER BLOCK, DELHI HIGH COURT, N. DELHI-110003</p> <p>II) CHAMBER NO.621, LAWYERS CHAMBER BLOCK, DISTRICT COURTS DWARKA, SECTOR-10, N. DELHI-75</p>	<p>Mob. : 9899147053</p>

	<p>(II) MS. ANJANA GOSAIN JUNIOR STANDING COUNSEL</p> <p><u>(MORADABAD DIVISION & ICD)</u></p> <p>3. (I) MR. RAHUL KAUSHIK SENIOR STANDING COUNSEL</p> <p>(II) MR. AMIT ANAND JUNIOR STANDING COUNSEL</p> <p>(III) MS. PRABHJYOT KAUR JUNIOR STANDING COUNSEL</p> <p><u>(RAMPUR DIVISION)</u></p> <p>4. (I) MS. SONIA SHARMA SENIOR STANDING COUNSEL (II) MR. ANSHUMAN CHAUDHRY SENIOR STANDING COUNSEL</p> <p><u>(HAPUR DIVISION)</u></p> <p>5. (I) MR. SATISH KUMAR SENIOR STANDING COUNSEL</p> <p>(II) MR. ASHWANI BHARADWAJ JUNIOR STANDING COUNSEL</p>		
OFFICE OF CONTROLLER OF CERTIFYING AUTHORITIES, DEPARTMENT OF INFORMATION TECHNOLOGY, MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY,	MS. GIRIJA KRISHAN VARMA, ATTORNEY M/S GIRIJA LAW PARTNERS [UPTO 20.02.2014]	LAWYERS CHAMBER NO. 393, BLOCK-II (NEW BLOCK), HIGH COURT OF DELHI, NEW DELHI-110003	Tel.: 91-9313338142, 9910194228 Email: girija.stanfordatorney@yahoo.com
CONSORTIUM FOR EDUCATIONAL COMMUNICATION	MR. AMITESH KUMAR, ADVOCATE	20-A, LAWYERS CHAMBER SUPREME COURT OF INDIA NEW DELHI-110001	Tel.No. 011-23386914, 23385275 Mob.No. : 9811034115 Fax No. 011-23385245

<p>CONTAINER CORPORATION OF INDIA LTD. (CONCOR)</p>	<p>MR. RAJINDER DHAWAN & ASSOC.</p> <p>-----</p> <p>MS. AYUSHI KIRAN</p> <p>(LETTER DT. 22.02.16)</p> <p>(FOR INTELLECTUAL PROPERTY & ARBITRATION RELATED MATTERS, LETTER DT. 08.04.2016)</p>	<p>260, LAWYERS' CHAMBERS BLOCK-I, DELHI HIGH COURT, NEW DELHI</p> <p>OFFICE: H-61, GOBIND MANSION, CONNAUGHT CIRCUS, NEW DELHI-1</p> <p>-----</p> <p>B-504, SHATABDI RAIL VIHAR, PLOT NO. B-9/4, SECTOR-62, NOIDA-201309</p>	<p>PH: 23388494 MOBILE: 9810027994</p> <p>PH: 23322584</p> <p>-----</p> <p>MOB.: 7838824766</p> <p>EMAIL: ayushi@alumni.virginia.edu</p>
<p>CENTRAL BANK OF INDIA (LETTER DATED 30.01.2016)</p> <p>(LETTER DATED 11.03.2016)</p>	<p>MR. O.P. GAGGAR</p> <p>-----</p> <p>SATYA DEV SHARMA & CO.</p> <p>MR. VIVEK SHARMA (ENROL.NO. D-529/1989)</p> <p>MR. VINAY SHARMA (ENROL.NO. D-126/1995)</p>	<p>GAGGAR & COMPANY, ADVOCATES 490, LAWYERS CHAMBERS BLOCK-II HIGH COURT OF DELHI, NEW DELHI-110003</p> <p>-----</p> <p>212, LAWYER CHAMBER (OLD BLOCK) DELHI HIGH COURT NEW DELHI - 110003</p>	<p>TEL.: (011) 23074100 MOB.: 9810185751</p> <p>EMAIL: opgaggar@gmail.com gaggarco@gmail.com</p> <p>-----</p> <p>TEL: 011-23382191/ 26512566</p> <p>MOB.: MR. VIVEK SHARMA : 9810112366</p> <p>MR. VINAY SHARMA : 9810187867</p> <p>EMAIL: sharmavivek65@gmail.com vinaysharma2007@gmail.com</p>

<p>(LETTER DATED 01.10.2016)</p>	<p>----- MR. R.S. MATHUR (NOMINATED COUNSEL) -----</p>	<p>----- 232 LAWYER CHAMBER (OLD BLOCK) DELHI HIGH COURT NEW DELHI-110003 -----</p>	<p>----- PH.:23382622 MOB.: 9811220909 EMAIL: rajendraswarupmathur@gmail.com -----</p>
<p>(LETTER DATED 28.10.2016)</p>	<p>----- MR. D.K. DEVESH (NOMINATED COUNSEL) -----</p>	<p>----- 51, LGF, WORLD TRADE CENTRE, BARAKHAMBA LANE, NEW DELHI-110001 -----</p>	<p>----- PH.: 9999779978 9999778233 EMAIL: adv.dkdevesh@gmail.com -----</p>
<p>CORPORATION BANK (LETTER DT. 21.04.2016) ZONAL OFFICE-DELHI SOUTH</p>	<p>MR. SAMRENDRA KUMAR, `STANDING COUNSEL`</p>	<p>CHAMBER NO. 256, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI OFFICE AND RESIDENCE: 3/1, FIRST FLOOR, STREET NO. 4, INDIRA VIKAS COLONY, NEAR NIRANKARI PUBLIC SCHOOL, DELHI-110009</p>	<p>TEL: OFF.: 27607058 MOB.: 9999114922 9990114922 9818127495</p>
<p>DELHI SIKH GURDWARA MANAGEMENT COMMITTEE (DSGMC) (LETTER DTD. 30.09.2013) ----- (LETTER DTD. 27.02.2013)</p>	<p>SERVICE SHALL BE MADE AT THE OFFICE OF "LEGAL CELL", DSGMC, ONLY. ----- 1. MR. JASMEET SINGH "NOMINATED COUNSEL" ----- 2. MS. PRABHSAHAY KAUR "NOMINATED COUNSEL"</p>	<p>ADDRESS: LEGAL CELL, ROOM NO.35, DELHI SIKH GURDWARA MANAGEMENT COMMITTEE, GURDWARA RAKAB GANJ SAHIB, NEW DELHI-110001 ----- CHAMBER No. 176, LAWYERS CHAMBER BLOCK-II, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003 ----- CHAMBER No. 184, LAWYERS CHAMBER BLOCK-II, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003</p>	<p>-----</p>
<p>DELHI METRO RAIL CORPORATION LTD.</p>	<p>M/S VIRENDER SOOD & CO</p>	<p>257, LAWYERS CHAMBER, HIGHCOURT OF DELHI , NEW DELHI-110003</p>	<p>TEL; 23386868/23385730 CELL: 9810010790/9891108181</p>

	----- M/S. A.K.SINGLA & CO STANDING COUSEL	----- FLAT 'L', SAGAR APPARTMENT 6,TILAK MARG, NEW DELHI-110001	----- 23384954, 23383734 FAX:23782596
DELHI TRANSCO LTD (25.10.2006)	MR.SUMEET PUSHKARNA	CH.346-A,LAWYER'S CHAMBERS,DELHI HIGH COURT,NEW DELHI-110003 RES: F-254,VIKASPURI, NEW DELHI-110019	PH:91-11-23386355 91-11-28534497 TELFAX:91-11-28535908
----- DELHI TRANSCO LTD./ DELHI POWER COMPANY LTD.	----- MR. MANOJ K. SINGH, ADVOCATE [WEF 01.01.2012]	----- OFF.:N-30, MALVIYA NAGAR, NEW DELHI-17	----- PH. 011-46665000, FAX :011-46665001 email:manoj@singhassoci ates.in
DELHI SC/ST/OBC/MINORITY/ HANDICAPED FINANCIAL & DELVELOPMENT CORPORATION (A GOVT.OF DELHI UNDERTAKING)	MR. RAJESH BAWEJA	CHAMBER NO 436, CIVIL WING, TIS HAZARI COURT, DELHI 110054	
DELHI INTERNATIONAL AIRPORT PVT LTD.	MR. ATUL SHARMA	207,LAWYERS CHAMBERS,HIGH COURT OF DELHI,NEW DELHI OFFICE: LINK LEGAL,109.GOLF APARTMENTS,SUJAN SINGH, PARK,MAHARISHI RAMANNA MARG,NEW DELHI-110003	PHONE: 91(011)4610080- 82 91(011)4654840-42 Mobile No 9811055984 FAX: 91901104610083
DELHI DEVELOPMENT AUTHORITY (DDA)	1] AJAY VERMA & ASSOCIATES [SENIOR STANDING COUNSEL; VIDE LETTER DTD. 25.04.14]	1] I-22 (LGF), JANGPURA EXTENSION NEW DELHI-110014 RES.: B-32.SECTOR-14, NOIDA-201301	PH. 24323307 MOB. 9811032001 FAX: 24322743 EMAIL: avermadelhi@gmail.com ajverma@ndf.vsnl.net.in
OFFICE OF DDA(AT DHC): LAWYERS CHAMBER No.425 & 426 BLOCK-I,HIGH COURT OF DELHI, NEW DELHI-110003	----- 2] MR. RAJEEV BANSAL [SENIOR STANDING COUNSEL;	----- 2] CHAMBER:D-26/A, JANGPURA EXTN., NEW DELHI	----- OFF: 9811225368 RES: 25814176,25816483

VIDE LETTER DTD. 25.04.14]

3] MS. ANUSUYA SALWAN

4] MS. SANGEETA CHANDRA

5] MR. ARUN BIRBAL

6] MR. SANJEEV SABHARWAL
"STANDING COUNSEL"
(VIDE LETTER DTD.10.11.15)

7] MR. PAWAN MATHUR
[STANDING COUNSEL]

(VIDE LETTER DTD.10.07.14)

8] MR. DHANESH RELAN

3] CHAMBER NO.342,
HIGH COURT OF DELHI
RESI.: 47, PUSA ROAD, NEW DELHI
RES.:16/331-B, KHAJOOR ROAD,
KAROL BAGH, NEW DELHI

4] CHAMBER NO. 173,
NEW CHAMBER'S BLOCK,
DELHI HIGH COURT, NEW DELHI

RESIDENCE: CHAMBER NO.310,
18/12, WEA, PUSA
LANE, KAROL BAGH, NEW DELHI-
110005

5] M-5, II ND FLOOR,
JANGPURA EXTENSION,
NEW DELHI-14

6] LAWYERS CHAMBER No. 311,
BLOCK-III, HIGH COURT OF
DELHI, NEW DELHI-110003

RESIDENCE-CUM-OFFICE:
S-432, GREATER KAILASH-I,
NEW DELHI-110048

PH: 95120-2512387,
2512390

OFF: 24324159,41824200
RES: 23677747,23541300
98101-14141

25827394
9899820000

TEL: (O)
43717775,24327181
MOB:9810029802

TEL.: 46567338,
29239458

MOBILE: 9810031680,
9910106949

E-MAIL:
solicitor6@gmail.com

	<p>[STANDING COUNSEL]</p> <p>(VIDE LETTER DTD.10.07.14)</p> <p>-----</p> <p>9) MR. SANJEEV SAGAR [PANEL LAWYER]</p> <p>(VIDE LETTER DT. 21.04.16)</p>	<p>-</p> <p>-----</p> <p>CHAMBER No. 210, 3RD BLOCK, 2ND FLOOR, DELHI HIGH COURT, DELHI</p> <p>18, HARGOBIND ENCLAVE, BHARTENDU HARISH CHANDRA MARG, DELHI-110092</p>	<p>-----</p> <p>MOB: 9811016162</p> <p>OFFICE NO. 011- 22377840, 22375422, 47543981</p> <p>E-MAIL: sagarandsagar@live.com, sanjivsagar@gmail.com</p>
DR. APJ ABDUL KALAM TECHNICAL UNIVERSITY, U.P. IET COMPLEX SEETAPUR ROAD, LUCKNOW	MR. AMITESH KUMAR (STANDING COUNSEL)	146 SEEMANT VIHAR KAUSHAMBI NEAR RADISSON HOTEL GHAZIABAD	
ELECTRICITY REGULATORY COMMISSION	1. MR. SURESH TRIPATHY	160, LAWYERS CHAMBERS, DELHI HIGHCOURT,NEW DELHI	PH. 22444301, 22010642 MOBILE; 9810269115
	----- 2. MS. PRATIMA GUPTA	----- 241, LAWYER CHAMBER,DELHI HIGH COURT,NEW DELHI	----- TEL. CH.: 23384122 MOBILE: 9811282222
DELHI & DISTRICT CRICKET ASSOCIATION (DDCA)	MR. JAGDEEP SINGH BAKSHI & MR. AMITESH SINGH BAKSHI	CHAMBER NO.288, NEW CHAMBERS BLOCK, DELHI HIGH COURT, NEW DELHI-110001	MOB:9811025921; 9818223833 EMail: jagdeepbakshi@yahoo.co. in amiteshwarbakshi@yahoo.
		B-187, GUJRANWALA TOWN, DELHI-110009	

			co.in
DELHI TECHNOLOGICAL UNIVERSITY (DTU) (FORMERLY DELHI COLLEGE OF ENGINEERING)	1] MR. ATUL NANDA ----- 2] MS. AVNISH AHLAWAT	1] 12/C, SAGAR APARTMENTS, TILAK MARG, NEW DELHI ----- 2] CHAMBER NO. 243, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI OFF. A-33, DEFENCE COLONY, NEW DELHI-110024	TEL. 23384517 MOB. 9810134741
DELHI JAL BOARD	1. MR. SUMEET PUSHKARNA "STANDING COUNSEL" ----- 2. MS. SANGEETA BHARTI "ADDL. STANDING COUNSEL" ----- 3. MS. NANDITA RAO "ADDL. STANDING COUNSEL"	CHAMBER No. 111, BLOCK-III, DELHI HIGH COURT, NEW DELHI ----- 405, LAWYER CHAMBER, DELHI HIGH COURT, NEW DELHI ----- CHAMBER No. 424, BLOCK-I, DELHI HIGH COURT	MOBILE NO.: 9811042847 TEL.No. : 011-65161440 e-MAIL: pushlaw@yahoo.co.in ----- MOB.: 9811112863 Tel.No. 011-24308800 e-MAIL: sangeetabharti@gmail.com ----- MOB.: 9999031918 TEL.No. 011-29555376 29552589 e-MAIL: knanditarao@gmail.com
DELHI TRANSPORT CORPORATION (LETTER DATED 27.07.2006)	1. MS. AVNISH AHLAWAT ----- 2. MR. SUMEET PUSHKARNA	243, LAWYERS CHAMBER, DELHI HIGH COURT, N.DELHI-110003 OFF: A-33, DEFENCE COLONY NEW DELHI-110024 RES: A-855-F, SUSANT LOK PHASE-I, GURGAON, HARYANA ----- 2] 346-A, LAWYERS CHAMBER, DELHI HIGH COURT,	PH: 23384517 FAX: 011- 23382820 PH: 51012214, 51048401 MOBILE: 9810134741 EMAIL: PH: 95124-5048712 avnishahlawat@yahoo.com -----

3. MR. AJAY VERMA

N. DELHI-110003

RES: F-254, VIKAS PURI,
NEW DELHI-18
OFFICE;

PH:91-11-285535908
MOBILE:
9811042847 (SELF)
20605251 (OFF)
EMAIL: pushkarnas

3] I-22 (LGF),
JANGPURA EXTENSION,
NEW DELHI-110014

PH: (11) 24323307
Mob.: 9811032001
EMAIL:
avermadelhi@gmail.com
ajverma@ndf.vsnl.net.in

RES: B-32, SECTOR 14,
NOIDA-201301

FAX(11) 24322743
TEL:
95120)2512387,2512390.
OUT SIDE DELHI
(120)2512387,2512390

4. MR. SANTOSH KUMAR
TRIPATHI
(LETTER DT. 19.08.2015)

CHAMBER ADDRESS:
321, CK DAPHTARY BLOCK, SUPREME
COURT OF INDIA, NEW DELHI-
110001

MOB. NO. : 9868250806
PH. NO. : 011-22231198

RESIDENCE/OFFICE ADDRESS:
FLAT NO. 34, VIDHI APARTMENT,
PLOT NO.116, I.P. EXTN.
PATPARGANJ, DELHI -92

5. MR. NAUSHAD AHMED KHAN
(LETTER DT. 19.08.2015)

CHAMBER ADDRESS:
436, LAWYERS CHAMBERS, DELHI
HIGH COURT, NEW DELHI

MOB. NO.: 9868111799
PH. NO.: 011-23073821
FAX NO.: 011-42486199

RESIDENCE/OFFICE ADDRESS:
S-513, 2nd FLOOR, SCHOOL BLOCK,
SHAKAR PUR-II, MAIN VIKAS
MARG, DELHI-92

<p>DELHI POWER COMPANY LTD. (LETTER DTD. 15.11.2006)</p>	<p>1. MS. AVNISH AHLWAT</p> <p>-----</p> <p>2. SH. S.K. DUBEY</p> <p>-----</p> <p>3. SH. SUMEET PUSHKARNA</p>	<p>1] 243, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-110003</p> <p>RES: A-33, DEFENCE COLONY, N.DELHI-110024</p> <p>-----</p> <p>2] 228, LAWYER'S CHAMBER, DELHI HIGH COURT, NEW DELHI-110003</p> <p>-----</p> <p>3] 346-A, LAWYER'S CHAMBER, DELHI HIGH COURT, NEW DELHI-110003</p>	
<p>DELHI NURSING COUNCIL</p> <p>(AN AUTONOMOUS BODY OF GOVT. OF DELHI)</p> <p>AT: AHILYA BAI COLLEGE OF NURSING BUILDING LOK NAYAK HOSPITAL, NEW DELHI-110002</p>	<p>MR. PRAVEEN KHATTAR [w.e.f. 08.01.2010]</p>	<p>164, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI</p>	
<p>DELHI PUBLIC SCHOOL SOCIETY</p>	<p>MR. PUNEET MITTAL</p>	<p>241, LAWYERS CHAMBER, HIGH COURT OF DELHI NEW DELHI</p> <p>3, GULMOHAR ENCLAVE, NEW DELHI-49</p>	<p>PH. NO. 23389122, 23389454</p> <p>PH.NO. 26511711, 26859797 FAX' 26519797</p>
<p>DELHI AGRICULTURAL MARKETING BOARD (A STATUTORY BODY UNDERTHE GOVT OF DELHI)</p>	<p>MS. AVNISH AHLWAT</p>	<p>243, LAWYERS CHAMBER, DELHI HIGH COURT, N. DELHI-110003</p> <p>OFF: A-33,DEFENCE COLONY NEWDELHI-110024</p> <p>RES: A-855-F,SUSANT LOK PHASE-I ,GURGAON,HARYANA</p>	<p>PH: 23384517 FAX: 011- 23382820</p> <p>PH: 51012214,51048401 MOBILE: 9810134741 MAIL;AVNISHAHLAWAT@YAH O.COM PH 95124-5048712</p>

<p>DELHI AGRICULTURAL MARKETING /FLOWER MARKET COMMITTEE, FISH & POULTRY MARKET COMMITTEE, FODDER MARKET COMMITTEE & KHOYA MAWA COMMITTEE</p>	<p>MS. AVNISH AHLAWAT, ADVOCATE</p>	<p>OFFICE: A-33 DEFENCE COLONY, LOWER GROUND FLOOR, NEW DELHI-110024</p> <p>CHAMBER: 243, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI</p>	<p>PH: 4101-2214,4104-8401</p> <p>PH: 2338-4517 FAX: 4101-2214</p>
<p>DELHI STATE INDUSTRIAL DEVELOPMENT CORPORATION {DSIDC} LTD</p>	<p>MS. ANUSUYA SALWAN</p>	<p>342, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110 003</p> <p>RES: 47, PUSA ROAD, NEW DELHI</p>	<p>2338 8501 2581 4176 MOBILE: 9811225368</p>
<p>DELHI POLLUTION CONTROL COMMITTEE</p> <p>LETTER DTD. 15.05.2012</p>	<p>1. MR. SANJEEV RALLI</p> <p>-----</p> <p>2. MR. BIRJA MAHAPATRA</p>	<p>CHAMBER NO. 391 LAWYERS' CHAMBER BLOCK-II SHERSHAH SURI MARG NEW DELHI-110003</p> <p>-----</p> <p>CHAMBER NO. 12 LAWYERS' CHAMBER BLOCK-II SHERSHAH SURI MARG</p> <p>NEW DELHI-110003</p>	<p>MOB.: 9811087093</p> <p>-----</p> <p>MOB.: 9810935526</p>
<p>DENA BANK</p> <p>(LETTER DT. 25.11.2016)</p>	<p>M/S MADAN LAL KHANNA & CO. ADVOCATES & LEGAL CONSULTANTS</p> <p>-----</p> <p>MR. ARUN AGGARWAL</p>	<p>74, JANPATH, NEW DELHI-110001</p> <p>-----</p> <p>159, LAWYERS' CHAMBER BLOCK-I, DELHI HIGH COURT, NEW DELHI-110003</p> <p>RESIDENCE: 51, VIGYAN LOK, DELHI-110092</p> <p>26, TRILOK APARTMENTS, 85, I.P. EXTENSION, DELHI-110092</p>	<p>PH:+91-11-23356664 23356665 FAX: +91-11-23321585 e-mail: mlkktax@bol.net.in</p> <p>-----</p> <p>PH:+91-11- 23383514 (OFF.) 22153988 (RES.) 22242624 MOB.: 9811087995 e-mail: ADVARUN36@GMAIL.COM ADVARUNAGGARWAL@GMAIL.COM</p>

<p>DELHI SC/ST/OBC/MINORITY/ HANDICAPPED FINANCIAL & DEVELOPMENT CORPORATION</p> <p>(A GOVT. OF DELHI UNDERTAKING)</p>	<p>Mr. RAJESH BAWEJA</p>	<p>CHAMBER NO. 436, CIVIL WING, TIS HAZARI COURT, DELHI- 110054</p>	
<p>DIRECTORATE OF REVENUE INTELLIGENCE</p>	<p><u>PANEL OF COUNSELS</u></p> <p>1. MR. RAKESH KATYAL SENIOR STANDING COUNSEL</p> <p>-----</p> <p>2. MR. VIKAS GARG SENIOR STANDING COUNSEL</p> <p>-----</p> <p>3. MR. SANJEEV KUMAR DUBEY SENIOR STANDING COUNSEL</p> <p>-----</p> <p>4. MR. VIKAS GAUTAM JUNIOR STANDING COUNSEL</p> <p>-----</p> <p><u>PANEL OF COUNSELS FOR HANDLING CASES OF INDIRECT TAXATION:</u></p> <p>1. MR. ADITYA SINGLA SENIOR STANDING COUNSEL</p>	<p>R/o A53, ASHOK VIHAR, PHASE-III, DELHI-110052</p> <p>-----</p> <p>R/o 173/C-9, SECTOR-7, ROHINI, DELHI-110088</p> <p>-----</p> <p>L-1, SOUTH EXTENSION-II, NEW DELHI-110049 OFF.:703, LAWYERS CHAMBER, BLOCK-III, HIGH COURT OF DELHI, NEW DELHI</p> <p>-----</p> <p>CHAMBER NO. 26-27, PATIALA HOUSE COURT, NEW DELHI</p> <p>-----</p> <p>RES.: HOUSE NO.52, MANSI VIHAR, SANJAY NAGAR GHAZIABAD, (U.P.)</p> <p>-----</p> <p>201, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-110003</p>	<p>TEL.:27302553, FAX:23933553, MOB.:9810643553 email.:rajeshlawyer@yahoo.co.in</p> <p>-----</p> <p>TEL.:27049590/91, MOB.:9910425666 email:advocatevikasgarg@yahoo.com</p> <p>-----</p> <p>TEL.:41644560, MOB.:9810062521 email:sanjeev123dubey@hotmail.com</p> <p>-----</p> <p>TEL.:23385818, MOB.:9868375074</p> <p>-----</p> <p>TEL.:23387066</p>
<p>LETTER DT. 27.07.2016</p>			

2. MR. AJIT SHARMA
SENIOR STANDING COUNSEL

320, CK DAPHATARY CHAMBERS,
SUPREME COURT OF INDIA, NEW
DELHI

TEL.:23386175,
MOB.:9910940004

3. MR. JUDY JAMES
SENIOR STANDING COUNSEL

B-6/7, 2ND FLOOR, SAFDARJUNG
ENCLAVE EXTENSION, NEW DELHI-
110029

MOB.:9910101362

4. MR. PRITPAL SINGH NIJJAR
SENIOR STANDING COUNSEL

D-247, BASEMENT, DEFENCE
COLONY, NEW DELHI

TEL.:41315522,
MOB.:9810795280

5. MR. R.N. SINGH
SENIOR STANDING COUNSEL

CHAMBER No. 540-541, PATIALA
HOUSE COURTS, TILAK MARG, NEW
DELHI-110001

TEL.:23386464,
MOB.:9868102646

6. MR. R.V. SINHA,
SINHA & ASSOCIATES,
SENIOR STANDING COUNSEL

CHAMBER No. 405, BLOCK No. III,
DELHI HIGH COURT COMPLEX, NEW
DELHI-110001

TEL: 23072490
MOB.: 9868230464

7. MR. SATISH AGGARWALA
SENIOR STANDING COUNSEL

464, DELHI HIGH COURT, NEW
DELHI

TEL.:23385818,
MOB.:9899816666

8. MR. VINOD DIWAKAR,
SENIOR STANDING COUNSEL

3, BIRBAL ROAD, 2ND ROAD,
JANGPURA EXTENSION, NEW DELHI-
110014

TEL.:43541043,
MOB.:99899392122

1. MR. ABHAYA NATH DAS
JUNIOR STANDING COUNSEL

319, SAKET COURT CHAMBERS, NEW
DELHI-110016

TEL.:0124-4060458,
MOB.:9818918655

INTELLIGENCE OFFICER, DRI,
HQRS, NEW DELHI HAS BEEN
APPOINTED TO RECEIVE THE
ADVANCE COPY OF PAPER BOOKS
ETC. PERTAINING TO DRI
(EXCEPT DELHI ZONAL UNIT)

INTELLIGENCE OFFICER,
DIRECTORATE OF REVENUE
INTELLIGENCE (HQRS), 7TH FLOOR,
D-BLOCK, I.P. BHAWAN, I.P.
ESTATE, NEW DELHI.

	SENIOR INTELLIGENCE OFFICER (ADMN) DRI-DELHI ZONAL UNIT HAS BEEN APPOINTED TO RECEIVE THE ADVANCE COPY OF PAPER BOOKS ETC. PERTAINING TO DRI, DELHI ZONAL UNIT	SENIOR INTELLIGENCE OFFICER (ADMN) DRI-DELHI ZONAL UNIT PARYAVARAN BHAWAN, 6 TH FLOOR, CGO COMPLEX, NEW DELHI.	
DIRECTORATE GENERAL OF FOREIGN TRADE (MINISTRY OF COMMERCE & INDUSTRY)	MR. VINEET MALHOTRA ADVOCATE (SPECIAL COUNSEL FOR EXPORT & IMPORT MATTERS)		
DR. BHIMRAO AMBEDKAR UNIVERSITY, AGRA (FORMERLY AGRA UNIVERSITY, AGRA) [LETTER DATED 29.06.2011]	MS. AMITA GUPTA, ADVOCATE	100, SUKHDEV VIHAR, NEW DELHI-110025	TEL.: 011-26911252, 09810017035, 66861070621
DELHI CO-OPERATIVE HOUSING FINANCE CORPORATION LTD. (DCHFC)	MR. SUNIL SABHARWAL	CHAMBER No. 472, LAWYERS CHAMBERS, HIGH COURT OF DELHI, N. DELHI-110003 RES.:B-101, MANSAROVER GARDEN, NEW DELHI-110015	PHONE: 25195602 (R), 23910585 (O) MOB.: 9810193509
DELHI URBAN SHELTER IMPROVEMENT BOARD, GOVT. OF NCT OF DELHI (LETTER DT. 29.08.2016)	MR. PARVINDER CHAUHAN, ADVOCATE ----- MS. MINI PUSHKARNA, ADVOCATE	CHAMBER No. 298, NEW LAWYERS CHAMBER, HIGH COURT OF DELHI, NEW DELHI-110001 ----- CHAMBER No. 346-A, BLOCK-1, LAWYERS CHAMBER, DELHI HIGH COURT.	
DELHI WAQF BOARD (EARLIER KNOWN AS DELHI WAKF BOARD)	MR. HASHMAT NABI "ADDITIONAL STANDING COUNSEL" ----- MR. SALEEM AHMED, 'STANDING COUNSEL'	B-1/15, LOWER GROUND FLOOR, HAUZ KHAS, NEW DELHI-110016 ----- A-15, LOWER GROUND FLOOR, NIZAMUDDIN WEST, NEW DELHI-110013	PH. 011-41407822/23 TELE FAX: 011-26561063 MOB: 9810017822 ----- TEL: OFF.:011-41054182

	<p>(LETTER DT. 21.04.2016)</p> <p>-----</p> <p>MR. WAJEEH SHAFIQ</p> <p>`NOMINATED/ADDITIONAL STANDING COUNSEL'</p> <p>(LETTER DT. 25.05.2016) (LETTER DT. 08.02.2017)</p> <p>-----</p> <p>MR. ALY MIRZA</p> <p>`NOMINATED/ADDITIONAL STANDING COUNSEL'</p> <p>(LETTER DT. 17.05.2016)</p>	<p>-----</p> <p>OFF. 18, CENTRAL LANE, BANGALI MARKET, NEW DELHI-110001</p> <p>FLAT NO. F-3,6/89, MEDIA ENCLAVE, VAISHALI, GHAZIABAD (NCR) - 201012</p> <p>-----</p> <p>G-75, FIRST FLOOR, NIZAMUDDIN (WEST), NEW DELHI-110013</p>	<p>MOB.: 9811079721</p> <p>-----</p> <p>MOB.: 9953756236</p> <p>-----</p> <p>MOB: 9899720944</p>
DELHI URBAN ART COMMISSION	MR. ROBIN RATNAKAR DAVID "PANEL COUNSEL"	202-206, TOLSTOY HOUSE, 15, TOLSTOY MARG, NEW DELHI-110001	TEL.: 43511111 MOB.: 9810250404
DELHI CANTONMENT BOARD (LETTER DATED 27.02.2017)	1. MR. MAHESH KUMAR SHARMA ----- 2. MR. ANCHIT SHARMA	SEAT NO.6, HALL NO.1, IST FLOOR, LAWYERS CHAMBERS, DWARKA COURTS, NEW DELHI-110075 ----- 1, BLOCK D MARKET, LSC NEAR HDFC BANK, VASANT VIHAR, NEW DELHI - 110057	MOB: 9990814902, 9711431818 ----- PH: 011 49071207 MOB: 9650208207
DIRECTORATE OF ENFORCEMENT (LETTER DATED 12.02.2016)	MR. AMIT MAHAJAN "CENTRAL GOVERNMENT STANDING COUNSEL"	CHAMBER NO. 461, LAWYERS CHAMBER, DELHI HIGH COURT	MOB: 9811191920
DELHI COMMISSION FOR WOMEN (LETER DATED 16.02.2016)	MS. PRABHSAHAY KAUR	CHAMBER NO. 184, BLOCK-II, DELHI HIGH COURT, NEW DELHI- 110003	
DEPARTMENT OF LAW, JUSTICE	MR. PABITRA ROYCHAUDHURI	B-167, FIRST FLOOR, C.R. PARK,	

	----- 5. MR. SIBO SANKAR MISHRA	----- 5] LAWYERS CHAMBER NO. 32 SUPREME COURT OF INDIA NEW DELHI-110001	----- 5] PH:9311122138, 9810122138
EMPLOYESS' PROVIDENT FUND ORGANISATION (EPFO), REGIONAL OFFICE: DELHI (NORTH) (FOR THE BLOCK YEAR 2014-16) VIDE LETTER DTD. 21.09.2015	1.MR. R.C. CHAWLA (SENIOR PANEL ADVOCATE) ----- 2. MR. KESHAV MOHAN	20, LAWYERS' CHAMBER, HIGH COURT OF DELHI, NEW DELHI-110003 ----- CHAMBER NO.408,BLOCK, HIGH COURT OF DELHI OFFICE: D-251, DEFENCE COLONY, NEW DELHI-110024.	TEL.No. 23387261 MOB.: 9810395454 9810395454 ----- MOB: 9818922800
EMPLOYESS' PROVIDENT FUND ORGANISATION (EPFO), REGIONAL OFFICE: DELHI (SOUTH) (LETTER DT. 29.08.2016)	MR. R.C. CHAWLA "STANDING COUNSEL" ----- MR. KESHAV MOHAN, ADVOCATE (EMPANELMENT FOR THE BLOCK YEAR 2016-2018)	20, LAWYERS' CHAMBER, HIGH COURT OF DELHI, NEW DELHI-110003 ----- LOTUS LAW PARTNERS D-251, DEFENCE COLONY, NEW DELHI-110024	TEL.No. 23387261 MOB.: 9810395454 ----- TEL.:011-41686836-37 FAX :011-41686835 E-MAIL: adv.keshav.mohan@gmail.com keshav.mohan@lotuslawpartners.com
EMPLOYESS' PROVIDENT FUND ORGANISATION (EPFO) REGIONAL OFFICE: BHAVISHYA NIDHI BHAWAN, SECTOR-15-A, FARIDABAD- 121007 (HARYANA) LETTER DTD. 24.05.2012	MR. R.C. CHAWLA "PANEL ADVOCATE"	6] 20, LAWYERS' CHAMBER, HIGH COURT OF DELHI, NEW DELHI-110003	TEL.No. 23387261 MOB.: 9810395454

<p>EMPLOYEE'S STATE INSURANCE CORPORATION LETTER DTD.21.1.08</p> <p>-----</p> <p>LETTER DTD. 20.3.2008</p>	<p>1. MS. REKHA PALLI</p> <p>-----</p> <p>2. MR. K.P. MAVI</p>	<p>1]CHAMBER NO.64, SUPREME COURT OF INDIA NEW DELHI.</p> <p>-----</p> <p>2]321, LAWYERS CHAMBERS, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003.</p> <p>OFFICE: D-50, F.F., PANDAV NAGAR, DELHI - 110092,</p>	<p>CHAMBER PHONE NO. 23383263 MOBILE: 9810380823</p> <p>-----</p> <p>TEL.NO. 2338 4217</p> <p>TEL.NO. 2248 5717 MOBILE: 9810435717</p>
<p>ENGINEERING PROJECTS (INDIA) LIMITED</p>	<p>1]MR. M.M. PANDE, SENIOR MANAGER {LEGAL} & ADVOCATE</p> <p>-----</p> <p>2] MR. NARENDRA SHARMA, MANAGER (LEGAL)</p>	<p>1]CORE-3, SCOPE COMPLEX 7, INSTITUTIONAL AREA NEW DELHI-110 003</p> <p>-----</p> <p>2] CORE-3, SCOPE COMPLEX 7, INSTITUTIONAL AREA NEW DELHI-110 003</p>	<p>PHONE: 2436 1666 & 2436 2120</p> <p>-----</p> <p>PHONES: 2436 1666 & 2436 2121</p>
<p>ELECTION COMMISSION OF INDIA & CENTRAL BOARD OF IRRIGATION AND POWER</p>	<p>WAZIR CHAND CHOPRA & CO. MR. PANKAJ CHOPRA</p>	<p>245, LAWYERS CHAMBER, HIGH COURT, NEW DELHI</p> <p>B-201 EAST OF KAILASH, NEW DELHI-110 065</p>	<p>2338 5367, 2338 3178 FAX: 338 3178 2631 4507 AND 2862 1643 E MAIL: pankaj_1957@hotmail.com</p>
<p>FOOD CORPORATION OF INDIA</p> <p>[LETTER DTD. 05.01.2015]</p>	<p>1. MR. MANOJ, ADVOCATE</p> <p>'STANDING COUNSEL'</p> <p>-----</p> <p>2. MS. HARVINDER OBEROI</p>	<p>112, C.K.DAFTARY LAWYERS' CHAMBER BLOCK, SUPREME COURT OF INDIA, TILAK LANE, NEW DELHI-110001</p> <p>OFF. CUM RES.: 613,SECTOR-29,NOIDA (U.P.)</p> <p>-----</p> <p>309, LAWYERS CHAMBERS BLOCK-I, DELHI HIGH</p>	<p>PH.:011-2307028</p> <p>PH.: 0120-4208459 MOB.:9350041255</p> <p>-----</p> <p>MOB.: 9213293004</p>

	'STANDING COUNSEL'	COURT, NEW DELHI-110003 <u>OFFICE:</u> E-106(G.F.), KALKAJI, NEW DELHI CHAMBER No.277, PATIALA HOUSE COURT, NEW DELHI-110001	MOB.:9810178825 PH.:011-26228585
FOOD SAFETY & STANDARDS AUTHORITY OF INDIA, MINISTRY OF HEALTH & FAMILY WELFARE	M/s LEGAL AXIS ATTORNEYS & SOLICITORS	C-253, SECOND FLOOR, DEFENCE COLONY, NEW DELHI-110024	PH.: 011-41404040 E-MAIL: legalaxis@legalaxis.net
GAIL (INDIA) LTD. (LETTER RECD. ON 09.08.2016)	1. MR. SANJEEV SAGAR ----- 2. MS. POORNIMA MAHESHWARI	CHAMBER No. 210, 3 RD BLOCK, 2 ND FLOOR, DELHI HIGH COURT, DELHI OFFICE ADDRESS:-18, HARGOBIND ENCLAVE, BHARTENDU HARISH CHANDRA MARG, DELHI-110092 ----- CHAMBER NO. 205, OLD LAWYERS CHAMBER, DELHI HIGH COURT	MOB: 9811016162 9810021846 OFFICE NO. 011- 47543981, 22377840, 22375422 E-MAIL: sagarandsagar@live.com , sanjivsagar@gmail.com
GAIL GAS LTD., REGD.OFF.: 16, BHIKAJI CAMA PLACE, R.K. PURAM, NEW DELHI-110066	MS. POORNIMA MAHESHWARI	205, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-110003	
GURU GOBIND SINGH INDRAPRASTHA UNIVERSITY DWARKA, SECTOR-16, NEW DELHI-110078	1. G.D. GOEL & CO.	373, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003 80, LAWYERS CHAMBERS, PATIALA HOUSE COURTS,	PHONE: 23388969 Mob:9811941888, 9899811102 Email: gopallaw@yahoo.com

		NEW DELHI-110001 D-14, SECOND FLOOR, MARG NO. 13, SAKET, NEW DELHI-110017	Ph: 41671137, 26866141
	2. M/s SIKRI & COMPANY	229, LAWYERS CHAMBERS HIGH COURT OF DELHI, NEW DELHI-110003 OFFICE: C-108, DEFENCE COLONY, NEW DELHI-110024	
	3. MS. ANITA SAHANI (LETTER DATED 15.02.16) "ADDITIONAL STANDING COUNSEL"	CHAMBER: 363, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003	MOB: 9810113256
GANDHI SMRITI AND DARSHAN SAMITI LETTER DTD. 21.05.12	MR. M. ATYAB SIDIQI	CHAMBER NO. 279, LAWYERS' CHAMBER BLOCK-II HIGH COURT OF DELHI, NEW DELHI J-122, AFTAB HOUSE, SECTOR-41, NOIDA (U.P.)	MOB.: 09871321935 PH.:0120 4357204
PANEL OF: GOVT. OF NCT OF DELHI (FOR CIVIL & CRIMINAL CASES)	MR. RAHUL MEHRA [GOVERNMENT PLEADER/ SENIOR STANDING COUNSEL (CIVIL)] MR. RAMAN DUGGAL [GOVERNMENT PLEADER/ STANDING COUNSEL (CIVIL)] MR. RAHUL MEHRA [PUBLIC PROSECUTOR/ STANDING COUNSEL (CRIMINAL)]	SERVICE OF ADVANCE COPIES OF CIVIL CASES FILED AGAINST THE GOVT. OF NCT OF DELHI SHOULD BE EFFECTED IN THE OFFICE OF THE STANDING COUNSEL (CIVIL) IN : <u>LAWYERS CHAMBER NO. 423,</u> DELHI HIGH COURT	

GOVERNMENT PLEADERS/
ADDITIONAL STANDING
COUNSELS (CIVIL)

1. MR. SANJOY GHOSE
2. MR. GAUTAM NARAYAN
3. MR. DEVESH SINGH
4. MR. SATYAKAM
5. MR. PEEYOOSH KALRA
6. MR. ANUJ AGGARWAL
7. MR. NAUSHAD AHMED KHAN
8. MR. SANTOSH KUMAR
TRIPATHI

ADDITIONAL STANDING
COUNSELS (CRIMINAL)

1. MR. AVNINDER (AVI) SINGH
2. MS. KAMNA VOHRA
3. MR. RAJESH MAHAJAN
4. MR. SANJAY LAO
5. MR. ASHISH AGGARWAL
6. MS. RICHA KAPOOR
7. MR. RANBIR SINGH KUNDU

8. MS. NANDITA RAO

GOVERNMENT LEADERS /
PANEL ADVOCATES

1. MS. AARTI BANSAL

2. MR. AMIT SINGH

3. MR. AMRESH MATHUR

4. MR. ANKUR CHHIBBER

5. MR. ARJUN MITRA

6. MR. ASHWINI GARG

7. MR. AVTAR SINGH BHAMLOT

8. MS. BELA KHATTAR
CHAUHAN

9. MR. D. RAJESHWAR RAO

10. MS. DEEPTAKRITI VERMA

11. MR. DEVENDRA DEDHA

12. MR. DEVVRAT

13. DR. RAKESH GOSAIN

14. MR. GAURAV VERMA

15. MR. GURMAN CHAHAL

16. MR. GURSHARAN SINGH

17. MR. HEM KUMAR

18. MR. IKRANT SHARMA
19. MR. IRAM MAJID
20. MS. ISHA KHANNA
21. MR. JAIVEER
22. MR. JAYENDRA
23. MS. JYOTI TANEJA
24. MR. KHALID ARSHAD
25. MS. KIRAN SINGH
26. MR. KUSH SHARMA
27. MR. MAHABIR SINGH
28. MS. MANIKA TRIPATHI
PANDEY
29. MR. MANMEET SINGH
ARORA
30. MS. MISHA ROHATGI
MOHTA
31. MR. MUKESH KUMAR SINGH
32. MR. NAUNIDH ARORA
33. MR. NAVEEN KUMAR
SHARMA
34. MS. NEELAM SINGH
35. MS. NEHA RASTOGI
36. MS. NIDHI RAMAN
37. MR. PANKAJ SINHA

38. MS. PRABHSAHAY KAUR
39. MR. PRAMOD SEHGAL
40. MR. PUNEET SINGH
41. MR. R.K. ALAGH
42. MR. RAGHAV KUMAR
TIWARI
43. MR. RAGHVENDRA PANDEY
44. MR. RAHUL BAKSHI
45. MR. RAHUL SHARMA
46. MR. RAJ KUMAR SHERAWAT
47. MR. RAJ KUMAR YADAV
48. MR. RAJAT MALHOTRA
49. MR. RAVI CHATURVEDI
50. MR. RISHIKESH KUMAR
51. MS. ROMA BHAGAT
52. MS. SAAHILA LAMBA
53. MR. SACHIN NAHAR
54. MS. SAKSHI POPLI
55. MR. SANGRAM SINGH
56. MR. SANJAY DEWAN
57. MR. SAURABH CHADDA
58. MR. SHAHDAN FARASAT

	59. MR. SHARAT KAPOOR		
	60. MR. SIDDHARTH DUTTA		
	61. MR. SIDDHARTH SHANKAR RAY		
	62. MS. SONAM GUPTA		
	63. MR. SUMER KUMAR SETHI		
	64. MR. SUMIT AGARWAL		
	65. MR. SUMIT KUMAR BATRA		
	66. MR. SUNIL GOEL		
	67. MS. SUNITA BANSAL		
	68. MS. SWATY SINGH MALIK		
	69. MS. SWEETY SINGH		
	70. MR. UDIT GUPTA		
	71. MR. UTTAM DUTT		
	72. MR. VARUN NISCHAL		
	73. MR. VIKAS SHOKEEN		
	74. MR. VIKRANT NARAYAN VASUDEVA		
	75. MR. VINOD KUMAR GOYAL		
	76. MR. VIRENDER KUMAR VATS		
	77. MR. VIVEK SINGHAL		
GOVERNMENT OF NCT OF DELHI	1. MS. RACHNA SRIVASTAVA		

LAND & BUILDING DEPARTMENT

[NOTFN. DTD. 11.03.2016]

2. MR. ARUN BIRBAL
3. MR. PUNEET AGARWAL
4. MR. SUDERSHAN JOON
5. MS. DEEPIKA
6. MS. ABHA MALHOTRA
7. MR. SANJAY KUMAR PATHAK
8. MR. KAMAL KANT JHA
9. MS. MINI PUSHKARNA
10. MR. SACHIN NAWANI
11. MR. RAJNEESH KUMAR SHARMA
12. MS. ASTHA TYAGI
13. MS. MONIKA TRIPATHY PANDEY
14. MR. SIDDHARTHA PANDA
15. MR. BIRAJA KANTA MAHAPATRA
16. MR. AKHIL MITTAL
17. MS. RUCHIKA RATHI

[FOR TWO YEARS]

GREATER NOIDA INDUSTRIAL
DEVELOPMENT AUTHORITY

M/s R.R. & ASSOCIATES
[PANEL LAW FIRM]

CHAMBER: A-3, GATE No. 3
TIS HAZARI COURTS, DELHI-110054

OFFICE: 6-C, DDA FLATS

MOBILE: 09868206476

TEL.: 011-23989989

		BOULEVARD ROAD, DELHI-110054	
GHAZIABAD MUNICIPAL CORPORATION	MR. SATISH KUMAR LAMBA	D-68, SECTOR-30, NOIDA (U.P.)	
GOVERNMENT OF ODISHA, LAW DEPARTMENT (LETTER DATED 26.03.2016) (LETTER DTD. 25.04.2016)	MR. ARUNAV PATNAIK	B-34 (L.G.F.), NIZAMUDDIN EAST, NEW DELHI-110013	OFF. NO.: 011 41826164 MOB. NO.: 9818501344, 9818928917
HOUSING & URBAN DEVELOPMENT CORPORATION {HUDCO}	MR. ASHOK KUMAR SINGH,	40-D, K-BLOCK, SAKET, NEW DELHI-110017	PHONES: 2652 2084 & 2652 1594
HINDUSTAN PETROLEUM CORPORATION LIMITED [LETTER DTD. 17.09.14]	SENIOR MANAGER, LEGAL NORTH ZONE	6 TH FLOOR, NORTH TOWER, SCOPE MINAR, DISTRICT CENTRE, LAXMI NAGAR, DELHI-110092	
HIGH COURT OF DELHI NEW DELHI	1. MR. VIRAJ R. DATAR, ----- 2. MR. RAJIV BANSAL ----- 3. MR. SYED AHMED SAUD ----- 4. MR. RAJSHEKHAR RAO ----- 5. MR. JAYANT MEHTA -----	1] CHAMBER NO. 412A, BLOCK -III, NEW LAWYERS CHAMBER BLOCK, DELHI HIGH COURT, NEW DELHI OFF.:43, 1ST FLOOR, HANUMAN ROAD, CONNAUGHT PLACE, NEW DELHI ----- 2] CHAMBER NO. 412A, BLOCK - III, NEW LAWYERS CHAMBER BLOCK, DELHI HIGH COURT, NEW DELHI OFF.: D-26/A, JUNG PURA EXTENSION, NEW DELHI-110014 ----- 3] 201, SETALVAD BLOCK, LAWYERS CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI - 110001 ----- 4] Z-24, LOWER GROUND FLOOR, HAUZ KHAS ENCLAVE, NEW DELHI - 110016 ----- 5] A-338, LGF, DEFENCE COLONY, NEW DELHI - 110024	1] MOBILE NO. 9811159944 ----- 2] MOBILE NO. 9810114141 ----- 3] MOBILE NO. 9910013800 ----- 4] PH: - 9811153933, 40583933, 40593933 ----- 5] PH: - 41401500, 24331500

	<p>6. MS. REKHA PALLI</p> <p>-----</p> <p>7. MR. SANJOY GHOSE</p> <p>-----</p> <p>8. MS. ANU BAGAI</p> <p>-----</p> <p>9. MR. SIDDHARTH AGGARWAL</p>	<p>-----</p> <p>6] 477, NEW LAWYER'S CHAMBER, DELHI HIGH COURT, NEW DELHI - 110001</p> <p>64, LAWYERS CHAMBER, SUPREME COURT, NEW DELHI - 110001</p> <p>-----</p> <p>7] A-187, DEFENCE COLONY (BASEMENT), NEW DELHI - 110024</p> <p>-----</p> <p>8] 327, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI - 110003</p> <p>OFF.: B3/1B, LGF, SAFDARJUNG ENCLAVE, NEW DELHI - 110029</p> <p>-----</p> <p>9] B-18, LOWER GROUND FLOOR, NIZAMUDDIN EAST, NEW DELHI - 110013</p>	<p>-----</p> <p>6] PH: 9810012120, 23383263.</p> <p>-----</p> <p>7] PH: - 981118889, 24338889</p> <p>-----</p> <p>8] PH: - 9810096764, 23388736</p> <p>-----</p> <p>9] PH: - 41825572, 46622116</p>
HARDAYAL MUNICIPAL PUBLIC LIBRARY	MR. SUDHIR GUPTA	CHAMBER NO. 486, EASTERN WING, DISTRICT COURT, TIS HAZARI DELHI-110054	PH.23922210,9313885241
HAJ COMMITTEE OF INDIA	MR. KHALID ARSHAD, ADVOCATE	K-36, MASJID KHALILULLAH, FLAT NO. 3A, 3RD FLOOR, BATLA HOUSE, JAMIA NAGAR, OKHLA, DELHI-110025	MOB.:9891378719 email: khalidarshad1@gmail.com
HEADQUARTERS DELHI AREA REGIMENTAL & OTHER AFFILIATED INSTITUTES [LETTER DTD. 24.09.2016] DETAILS ARE AS UNDER: 1.ARMYPUBLIC SCHOOL (APS), DHAULA KUAN 2.ARMYPUBLIC SCHOOL (APS), DELHI CANTT.	<p>1. COL.R. BALASUBRAMANIAM, VSM (RETD.) (STANDING COUNSEL W.E.F. 01.10.2016)</p> <p>-----</p> <p>2.MR. ANKUR CHHIBBER (STANDING COUNSEL W.E.F. 01.10.2016)</p>	<p>116, LAWYERS CHAMBERS, CK DAPHTARY BLOCK, SUPREME COURT OF INDIA, BHAGWAN DASS ROAD, NEW DELHI-110001</p> <p>-----</p> <p>OFFICE AT: B-5/95, SAFDARJUNG ENCLAVE, NEW DELHI-110029</p>	

<p>3.DELHI AREA PRIMARY SCHOOL (DAPS) , DELHI CANTT</p> <p>4.TAURUS DELHI AREA PRIMARY SCHOOL(TDAPS) , DELHI CANTT</p> <p>5.ARMY COLLEGE OF MEDICAL SCIENCES (ACMS) ,DELHI CANTT</p> <p>6.ARMY INSTITUTE OF EDUCATION (AIE) , GREATER NOIDA</p> <p>7.ARMY INSTITUTE OF MANAGEMENT TRAINING (AIMT) , GREATER NOIDA</p> <p>8.ARMY ENVIRONMENTAL PARK AND TRAINING AREA (AEPTA) , DELHI CANTT</p> <p>9.TAURUS CSD CANTEEN, DELHI CANTT</p> <p>10.TAURUS OFFICERS' HOSTEL (TOH) ,DELHI CANTT</p> <p>11.TAURUS ARMY BOYS HOSTEL (TABH) , DELHI CANTT</p> <p>12.ALBERT EKKA INSTITUTE (AEI) , DELHI CANTT</p> <p>13.AWWA ASHA SCHOOL, DELHI CANTT</p> <p>14.TAURUS OFFICERS' INSTITUTE (TOI) , DELHI CANTT</p> <p>15.EX SERVICEMEN CSD CANTEEN, NOIDA</p> <p>16.AASTHA COUNSELLING CENTRE & SUJOK HEEALING CENTRE AT ARJAN VIHAR, DELHI CANTT.</p> <p>17.TAURUS SPORTS COMPLEX (HARBHAKSH STADIUM) , DELHI CANTT</p> <p>18.DELHI AREA OFFICERS' MESS</p>			
HEMWATI NANDAN BAHUGUNA	M/S LEGALERIA LAW OFFICES THROUGH ITS MANAGING	OFFICE ADDRESS: LEGALERIA LAW OFFICES	TEL:011-23384004 MOBILE: +91 9873890442

GARHWAL UNIVERSITY, SRINAGAR (GARHWAL) , UTTARANCHAL-246174	PARTNER MR. ASHISH KUMAR PANDEY	905, VIJAYA BUILDING, BARAKHAMBA ROAD, NEW DELHI- 110001 CHAMBER ADDRESS: 60, LAWYERS CHAMBER, SUPREME COURT OF INDIA, NEW DELHI- 110201	
<u>INSURANCE COMPANIES</u> i) TATA AIG GENERAL INSURANCE CO. LTD	1. MS. ANJALI BANSAL ----- 2. MR. SAMEER NANDWANI, ADVOCATE NANDWANI & ASSOCIATES	26, NAVJIVAN VIHAR, NEW DELHI-110017 ----- CHAMBER No. 405, BLOCK-III HIGH COURT OF DELHI, NEW DELHI-110003 OFF.: G-30, JANGPURA EXTENSION NEAR EROS CINEMA, NEW DELHI-14	MOB.9911555337 ----- PH.:23381874 Ph.:24318802/43575496 MOB: 9810528802
ii) RELIANCE GENERAL INSURANCE CO. LTD	MR. SAMEER NANDWANI	CHAMBER NO. 405, CHAMBER BLOCK-III DELHI HIGH COURT NEW DELHI & D-28, JANGPURA EXTENSION NEW DELHI-110014	PH. 011-24323282-84 MOB.9810528802
iii) BAJAJ ALLIANZ GENERAL INS. CO. LTD LETTER DTD. 04.02.2011	MS. RAMEEZA HAKEEM	12C, SAGAR APARTMENTS 6, TILAK MARG, NEW DELHI -1	PH. 011-44299900 FAX- 011-44299988 email: rameeza@lawassociates.in
iv) IFFCO-TOKIO GENERAL INSURANCE CO. LTD.	1. MS.SHANTHA DEVI RAMAN ----- 2. MR. PANKAJ SETH	360,SECTOR-15A NOIDA-201301 ----- OFF: P-20, SOUTH EXTENSION, PART-II,NEW DELHI - 110049 CHAMBER : 222, CIVIL SIDE, TIS HAZARI COURT,	PH.0120-2513038 MOB. 9868101409 E-MAIL. rsramanr@yahoo.com ----- EMAIL: pankajseth74@sify.com TELEFAX : 91-11- 26259116

		NEW DELHI-110054	MOBILE : 9811213768 RES. : 26273418,40533693
v) CHOLAMANDALAM GENERAL INSURANCE CO. LTD. & ICICI LOMBARD GENERAL INSURANCE CO. LTD.	MS. SUMAN BAGGA	220, LAWYERS CHAMBER, BLOCK-I DELHI HIGH COURT NEW DELHI & C-54, GROUND FLOOR MALVIYA NAGAR NEW DELHI	MOB. 9810167439
vi) NATIONAL INSURANCE CO. LTD. [FOR DELHI REGIONAL OFFICE-I, II & II]	MR. PANKAJ SETH "NOMINATED COUNSEL"	CHAMBER No. 222, CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-54 OFF. : P-20, SOUTH EXTN. PART-II NEW DELHI-49 : 3017, NEEL KANTH, SIR SYYAD AHMED ROAD, DARYA GANJ, NEW DELHI-110002	MOB: NO. 9811213768 E-Mail: pankajseth74@sify.com
vii) ORIENTAL INSURANCE CO. LTD.	1. MR. VISHNU MEHRA ----- 2. MR. PRADEEP GAUR (LETTER DT. 20.08.2015)	246-A, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI OFFICE: C-3/166, SECTOR:36, NOIDA-201303 ----- OFFICE: D-85, PREET VIHAR, DELHI-110092 CHAMBER: NO. 322, PATIALA HOUSE COURTS, NEW DELHI-110001	FAX : 95120-2576125 & 95120-25770599 ----- PH: 011-32082849 MOB: 9871980203, 9810081811
viii) UNITED INDIA INSURANCE CO. LTD.	M/S CHANDRA & CHANDRA	222, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110 003	
ix) UNITED INDIA INSURANCE CO. LTD.	MR. K.L. NANDWANI	D-2/28, JANGPURA EXTENSION, NEW DELHI-110014.	MOBILE: 9810069851/9810528802

<p>x] NEW INDIA ASSURANCE CO. LTD.</p> <p>-----</p> <p>MR. KANWAL CHAUDHARY</p> <p>-----</p> <p>MR. PANKAJ SETH, ADVOCATE</p> <p>-----</p> <p>M/s SARIN & SARIN CO. ADVOCATES & SOLICITORS) [PANEL COUNSEL/FIRM]</p> <p>-----</p> <p>Mr. JPN SHAHI, ADVOCATE</p> <p>(LETTER DT. 25.02.2017)</p>	<p>M/S CHANDRA & CHANDRA</p> <p>-----</p> <p>MR. KANWAL CHAUDHARY</p> <p>-----</p> <p>MR. PANKAJ SETH, ADVOCATE</p> <p>-----</p> <p>M/s SARIN & SARIN CO. ADVOCATES & SOLICITORS) [PANEL COUNSEL/FIRM]</p> <p>-----</p> <p>Mr. JPN SHAHI, ADVOCATE</p>	<p>222, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI-110 003</p> <p>-----</p> <p>OFF.ADD.:EA-413,MAYA ENCLAVE, NEW DELHI-110064.</p> <p>-----</p> <p>OFF.: P-20, SOUTH EXTENSION PART-II, NEW DELHI-110049 : 3017, NEEL KANTH, SIR SYYAD AHMED ROAD, DARYA GANJ, NEW DELHI-110002 : CHAMBER NO. 222, CIVIL SIDE, TIS HAZARI COURT, DELHI-110054</p> <p>-----</p> <p>131, NEW LAWYERS CHAMBER, SUPREME COURT OF INDIA, BHAGWAN DAS ROAD, NEW DELHI-110001</p> <p>-----</p> <p>F-86, 2nd Floor, VIKAS PURI, NEW DELHI-110018</p>	<p>-----</p> <p>PHONE: 25132963 MOB:- 9810050567 email:- kanwalchaudhary@indiatimes.com kanwalchaudhary@gmail.com</p> <p>-----</p> <p>PHONE: OFF. 26259116, RES.26273418,40533693, TELEFAX:91-11-26259116 EMAIL: pankajseth74@sify.com</p> <p>-----</p> <p>PH.: 9910160045</p> <p>-----</p> <p>PH.: 28535913 MOB.: 9811148998</p> <p>e-MAIL: advjpnshahi@gmail.com</p>
<p>xi] SHRIRAM GENERAL INSURANCE COMPANY LTD.</p>	<p>MR. PANKAJ SETH</p>	<p>OFF: P-20, SOUTH EXTENSION, PART-II, NEW DELHI - 110049</p> <p>CHAMBER : 222,CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-110054</p>	<p>EMAIL: pankajseth74@sify.com</p> <p>TELEFAX: 91-11-26259116 MOBILE: 9811213768 RES.:26273418,40533693</p>

xii] BHARTI AXA GENERAL INSURANCE COMPANY LTD.	MR. PANKAJ SETH	OFF: P-20, SOUTH EXTENSION, PART-II, NEW DELHI - 110049 CHAMBER : 222, CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-110054	EMAIL: pankajseth74@sify.com TELEFAX : 91-11-26259116 MOBILE : 9811213768 RES. : 26273418,40533693 111111
xiii] FUTURE GENERALI INDIA INSURANCE CO. LTD. LETTER DATED 19.07.2012	MS. SHANTHA DEVI RAMAN	360, SECTOR-15A, NOIDA-201301 (U.P.)	PH.: 09868101409
xiv] HDFC ERGO GENERAL INSURANCE COMPANY LIMITED.	MR. K.L. NANDWANI	CHAMBER NO. 405, BLOCK-III, HIGH COURT OF DELHI, SHER SHAH MARG, NEW DELHI. G-30, JANGPURA EXTENSION, NEAR EROS CINEMA, NEW DELHI-110014	PH: +91-11-23381874 PH: 011-24318802, PH: +91-11-43575496 MOB: 09810069851 Email: apexlaw@hotmail.com
XV] L&T GENERAL INSURANCE CO LTD. LETTER RECEIVED ON 16.12.2015	MR. RAJEEV M ROY		
NATIONAL INSTITUTE OF FASHION TECHNOLOGY [NIFT]	MR. KRISHNA BHUSHAN UPADHYAY (K.B. UPADHYAY)	<u>CHAMBER:</u> 323, M.C. SETALVAD CHAMBERS, SUPREME COURT OF INDIA, BHAGWAN DASS ROAD, NEW DELHI-110001 <u>RESIDENCE:</u> H-22, III FLOOR, GARHWALI MOHALLA LAXMI NAGAR,	PH:23070061 (CHAMBER) PH: 65476220 (RES) MOB:09810655095 E-mail: krishnab_upadhyay@yahoo.co.in

	<p>-----</p> <p>MR. SWETANK SHANTANU & MR. PRATAP SHANKAR</p> <p>[EMPANELLED-LEGAL RETAINER wef 14.10.2013] [AUTHORISED TO ACCEPT NOTICES & SERVICE]</p>	<p>DELHI-110092</p> <p>-----</p> <p>'LEGAL CONSULTUS', 444, LOWER GROUND FLOOR, MATHURA ROAD, JANGPURA, NEW DELHI-110014</p>	
<p>NATIONAL COUNCIL FOR TEACHER EDUCATION</p>	<p>M/S SIKRI & CO.ADVOCATES</p>	<p>CHAMBER NO.229 DELHI HIGH COURT NEW DELHI-110 003</p> <p>C-147, EAST OF KAILASH, NEW DELHI-110 065</p>	
	<p>MR. ARJUN HARKAULI, "STANDING COUNSEL"</p>	<p>CHAMBER NO. 273, LAWYERS CHAMBER, OLD BLOCK, DELHI HIGH COURT.</p>	<p>MOB: 09818072418</p>
	<p>MS. MONIKA ARORA "STANDING COUNSEL"</p>		
<p>(LETTER DATED 16.11.2016)</p>	<p>-----</p> <p>MR. RAGHVENDER PANDEY "ADDITIONAL STANDING COUNSEL"</p>		
<p>INDIAN OIL CORPORATION (CORPORATE OFFICE),</p> <p>REFINERIES & PIPELINES DIVISIONS</p> <p>-----</p> <p>INDIAN OIL CORPORATION LTD. {MARKETING DIVISION}</p>	<p>M/S KAURA & CO.</p> <p>-----</p> <p>MR. M.M. KALRA</p>	<p>CHAMBER 345, DELHI HIGH COURT, NEW DELHI</p> <p>I-H, FIRST FLOOR, VANDANA BLDG., TOLSTOY MARG, CONNAUGHT PLACE, NEW DELHI</p> <p>-----</p> <p>B-124, MANU APARTMENTS, LAWYERS COOPERATIVE GROUP</p>	<p>PHONE: 2338 1487</p> <p>PHONE: 2332 7461, 2335 5412, 2331 1692</p> <p>-----</p> <p>PHONE 55265342 (O) , 22754791 (R)</p>

	<p>----- JAGAT ARORA & ASSOCIATES SOLICITORS & ADVOCATES</p>	<p>HOUSING SOCIETY 6, MAYUR VIHAR, PHASE-I DELHI</p> <p>----- CHAMBER NO. 143, DELHI HIGH COURT, DELHI CHAMBER NO. 488 (CIVIL SIDE), TIS HAZARI COURT, DELHI RES.-CUM-OFF: "NAWAL KUNJ", HOUSE NO. 132, SECTOR 15-A, NOIDA-201301</p>	<p>MOBILE: 9810135477, EMAIL: manmohankalra@hotmail.com</p> <p>----- PHONE: 23386433 PHONE: 23991607 PHONE: 95120-2511628, 95120-2512158,</p> <p>TELEFAX: 95120-2513216 E-mail: rajat132noida@yahoo.co.in jagatarora@airtelbroadband.in</p>
INDRAPRASTHA POWER GENERATION CO. LTD.	MR. JASHAN PREET SINGH BRAR	CHAMBER NO. 463, LAWYERS CHAMBERS, HIGH COURT OF DELHI C-61, BASEMENT, LAJPAT NAGAR-1, NEW DELHI- 110 0024	
INDIAN AIRLINES CORPORATION LIMITED	M/S SURI AND COMPANY <p>----- M/S BHASIN & CO.</p> <p>----- M/S NATH & ASSOC.</p>	12, GOLF APARTMENTS, SUJAN SINGH PARK, NEW DELHI - 110 003 <p>----- 10TH FLOOR, 10, HAILEY ROAD, N. DELHI 110001</p> <p>----- 238/1 KAILASH HILLS</p>	PHONES: 2464 6776 AND 2464 6886 MOBILE: 9810629210, MR VINAY SHAIENDRA, ADVOCATE) <p>----- PH. 23315024, 23322601, 23326 968</p> <p>----- PH. 26911129, 26835929</p>
INDIAN BANKS' ASSOCIATION	MR. JAGAT ARORA	CHAMBER NO.143	TEL. 23386433

		DELHI HIGH COURT NEW DELHI-110003 RES.HOUSE NO.132 SECTOR 15A NOIDA-201301	TEL. 95120-2511628 95120-2512158 E-MAIL: rajatarora@optoconnect.net.in
INDIAN OVERSEAS BANK	M/S MADAN LAL KHANNA & CO. ADVOCATES & LEGAL CONSULTANTS	74, JANPATH, NEW DELHI-110001	Ph.:91-11-23356664 23356665 Fax: 91-11-23321585, e-mail: mlkktax@bol.net.in
INDIA TRADE PROMOTION COUNCIL	M/S SIKRI & CO.	229, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI.	
INDIAN COUNCIL OF FORESTRY RESEARCH AND EDUCATION	1. MR. H.K. TOLANI ----- 2. MR. SANJAY KATYAL	LAWYER'S CHAMBER NO. 662, WESTERN WING, TIS HAZARI COURT, DELHI- 110054. RES: 81-C, FIRST FLOOR, GAUTAM NAGAR, NEW DELHI-110049 ----- 461, LAWYERS CHAMBERS, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003 RES.-CUM-OFFICE A-53,ASHOK VIHAR,PHASE-III DELHI-110052	PHONE NO. 9868166350 EMAIL: advocate_hk@yahoo.com m ----- TEL.NO.23381256 TEL.27303553, 27302553 FAX 011-27303553 MOB. 9350023553 E-MAIL sskatyal@yahoo.com
INDIAN COUNCIL OF SOCIAL SCIENCE RESEARCH (MINISTRY OF HUMAN RESOURCE DEVELOPMENT)	MR. AMITESH KUMAR	20-A, LAWYERS CHAMBER, SUPREME COURT OF INDIA, NEW DELHI-110001	TEL.:011-23386914, 23385275 MOB.:9811034115; FAX:011-23385245

INDIAN COUNCIL OF MEDICAL RESEARCH	MR. R.N.SINGH [LEGAL ADVISOR ON PENAL]	CHAMBER NO. 540-541 LAWYERS CHAMBER, PATIALA HOUSE COURT, NEW DELHI-1	
ICICI BANK [LETTER DTD.26.06.2014]	MR. PUNIT K. BHALLA [NOMINATED COUNSEL]	C-154, CL JOSEPH BLOCK, TIS HAZARI COURT, DELHI-110054 <u>OFFICE ADDRESS:</u> BHALLA & BHALLA (LAW OFFICES), G.F.-1, GOPALA TOWER, 25, RAJENDRA PLACE, NEW DELHI-110008	
INDRAPRASTHA INSTITUTE OF INDORMATION TECHNOLOGY DELHI (A State University established by Government of NCT of Delhi)	MR. ARJUN MITRA	109, 2 nd FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOBILE: +91 9810412737 EMAIL: ajmitra@gmail.com
INCOME TAX DEPARTMENT (LETTER DATED 20.02.2017 REG. ALLOCATION OF WORK)	1. MR. DILEEP SHIVPURI SENIOR STANDING COUNSEL (JR. STANDING COUNSEL ATTACHED - MR. SANJAY KUMAR, MOB.: 9871645985) ----- 2. MR. RAHUL CHAUDHARY (JR. STANDING COUNSEL ATTACHED - MS. LAKSHMI GURUNG, MOB.: 9313004529) ----- 3. MR. ASHOK MANCHANDA SENIOR STANDING COUNSEL (JR. STANDING COUNSEL	B-5/79, 2 nd FLOOR, SAFDARJUNG ENCLAVE, NEW DELHI-110029 ----- 5, SIRI FORT ROAD, LOWER GROUND FLOOR, DELHI-110049 ----- B-3/60, 3 RD FLOOR, SAFDARJUNG ENCLAVE, NEW DELHI-110029	MOBILE: 9001004111 EMAIL: dilipshivpuri@gmail.com ----- MOBILE: 9810567864 EMAIL: rahulchaudhary_rc@yahoo.com ----- MOBILE: 9999333001 EMAIL: ashokkmanchanda@gmail.com

	<p>ATTACHED - MR. RAGHVENDRA KISHORE SINGH, MOB.: 9717572557)</p> <hr/> <p>4. MR. RUCHIR BHATIA SENIOR STANDING COUNSEL</p> <p>(JR. STANDING COUNSEL ATTACHED - MR. PUNEET RAI, MOB.: 9810023745)</p> <hr/> <p>5. MR. ZOHEB HOSSAIN SENIOR STANDING COUNSEL</p> <p>(JR. STANDING COUNSEL ATTACHED - MR. DEEPAK ANAND, MOB.: 9910039942)</p> <hr/> <p>6. MR. RAHUL KAUSHIK SENIOR STANDING COUNSEL</p> <p>(JR. STANDING COUNSEL ATTACHED - MS. VIBHOOTI MALHOTRA, MOB.: 9811155275)</p> <hr/> <p>7. MR. ASHEESH JAIN SENIOR STANDING COUNSEL</p> <p>(JR. STANDING COUNSEL ATTACHED - MR. ARUN KHATRI, MOB.: 9811821180)</p> <hr/> <p>MR. AJIT SHARMA, JR. STANDING COUNSEL</p>	<hr/> <p>210, LAWYERS CHAMBERS, HIGH COURT OF DELHI, SHERSHAH MARG, NEW DELHI</p> <hr/> <p>S-484, GREATER KAILASH-1, 2ND FF, NEW DELHI-48</p> <hr/> <p>51, LAWYERS CHAMBER, SUPREME COURT OF INDIA, NEW DELHI-110001</p> <hr/> <p>7, LAWYERS CHAMBERS, HIGH COURT OF DELHI, SHERSHAH MARG, NEW DELHI-110003</p> <hr/>	<hr/> <p>MOB.: 9810371417</p> <p>EMAIL: bhatiaruchir@gmail.com</p> <hr/> <p>MOB.: 9650003560</p> <p>EMAIL: hossainzoheb@gmail.com</p> <hr/> <p>MOB.: 9818791820</p> <p>EMAIL: Rahul2681@gmail.com</p> <hr/> <p>MOB.: 9811125100</p> <p>EMAIL: asheesh@ajlc.in</p> <hr/>
IRCON INTERNATIONAL LIMITED	MS. LEENA TUTEJA	265, LAWYERS CHAMBERS,	PH: 23386638

(LETTER DTD. 17.11.2015)		DELHI HIGH COURT NEW DELHI-110003 OFFICE: C-8, JUNG PURA EXTENSION NEW DELHI	PH: 24318516, 24318517, 24318518 MOB: 9810049061, 9868524879
IDBI BANK (LETTER DTD. 17.05.2016)	M/S KESAR DASS B. & ASSOCIATES, CORPORATE & COMMERCIAL LAWYERS	15, BIRBAL ROAD, GROUND FLOOR, JANGPURA EXTENSION, NEW DELHI- 110014	PH:011-24319971-72 EMAIL: sanjay.bhatt@kesardass.org abhishek.anand@kesardass.org
THE INSTITUTE OF COMPANY SECRETARIES OF INDIA (LETTER DT. 30.09.2016)	MR. R.D. MAKHEEJA, ADVOCATE	CHAMBER No. 383, BLOCK II, DELHI HIGH COURT, NEW DELHI OFFICE-CUM-RESIDENCE: B-41, NEW KRISHNA PARK, NEAR JANAKPURI (WEST) METRO STATION, NEW DELHI-110018	TEL.No.: 931227305 e-MAIL: rdmakheeja@gmail.com TEL.No.:9811095295
INDIAN BANK	MR. BRIJESH KUMAR TAMBER	LAWYERS CHAMBERS NO. 260 DELHI HIGH COURT, NEW DELHI C-10, BASEMENT NIZAMUDDIN (WEST), NEW DELHI-110013	MOB.: 9811829656 9891125411 PH.: 011-41030212-215
JAWAHARLAL NEHRU UNIVERSITY NEW DELHI-110 067	MR. MOHINDER J.S.RUPAL	OFFICE: 707, KAILASH BUILDING 26, KASTURBA GANDHI MARG, NEW DELHI-01 CHAMBER: 135, LAWYERS CHAMBERS OLD BLOCK, HIGH COURT OF DELHI NEW DELHI	PH:23357658- 61, FAX:23319995/97 MOB:9811151216 E-MAIL: mrupal@krcco.com PH: 23388807
JAMIA MILLIA ISLAMIA UNIVERSITY	DR. AMIT GEORGE	CHAMBER NO. 316, LAWYERS CHAMBER BLOCK-1, DELHI HIGH	MOBILE: +91-9910524364 TEL: 011-417546995

<p>LETTER DATED 31.05.2016</p>	<p>'EMPANELLED STANDING COUNSEL'</p> <p>-----</p> <p>MS. ANJANI AIYAGARI ADVOCATE</p> <p>-----</p> <p>MR. K.M. SINGH</p> <p>'EMPANELLED STANDING COUNSEL'</p> <p>-----</p> <p>MR. ANIL NAG 'SENIOR COUNSEL'</p> <p>-----</p> <p>MRS. RASHMI BANSAL 'SENIOR COUNSEL'</p> <p>-----</p> <p>MR. ASHOK KUMAR SHARMA 'COUNSEL'</p>	<p>PATIALA HOUSE COURTS, NEW DELHI-110001</p> <p>-----</p> <p>64, NEHRU APARTMENTS, KALKAJI, OUTER RING ROAD, NEW DELHI-110019</p> <p>-----</p> <p>G-8, GALI No. 20, RAJAPURI, UTTAM NAGAR, NEW DELHI</p> <p>-----</p> <p>A-64, SECTOR-39, NOIDA U.P., PIN-201303</p> <p>-----</p> <p>O-3/2, SECTOR-13, R.K. PURAM, DELHI-110066</p> <p>-----</p> <p>CHAMBER NO. K-159, TIS HAZARI COURTS, DELHI-110054</p>	<p>-----</p>
<p>SHRI LAL BAHADUR SHASTRI RASHTRIYA SANSKRIT VIDYAPEETHA</p>	<p>1. MR. SHIBASHISH MISHRA (ADVOCATE- ON-RECORD) (SUPREME COURT OF INDIA)</p> <p>-----</p> <p>2. M/S G.D. GOEL & CO. ADVOCATES</p>	<p>E-83, GREATER KAILASH-II, N. DELHI-110048</p> <p>-----</p> <p>CHAMBER No. 227, LAWYERS CHAMBERS, DELHI HIGH COURT NEW DELHI-110 003 RES.: D-14, MARG NO.13 SAKET, NEW DELHI-17</p>	<p>MOB.9560193341 email.smisra65@hotmail.com</p> <p>-----</p> <p>PHONE: 2338 9831 MOBILE: 9811316846</p>

LOK SABHA SECRETARIAT	MS. MANINDER ACHARYA MR. SACHIN CHOPRA MS. ANUPAM SANGHI MR. VIVEK SAHARYA	NO. 154, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI-110003	
LAND ACQUISITION, LAND & BUILDING DEPARTMENT, GOVT. OF NCT OF DELHI (LETTER DT.17.02.2017)	MR. YEESHU JAIN, ADVOCATE "STANDING COUNSEL" [TERM EXTENDED FOR ONE YEAR WEF 01.01.2017]	380, LAWYERS CHAMBERS, BLOCK-II, DELHI HIGH COURT, NEW DELHI -110003	MOB.: 9811394417
LIC OF INDIA	MR. KAMAL MEHTA [WEF 26.09.2014]	CHAMBER No. 398, LAWYERS CHAMBER BLOCK-II, DELHI HIGH COURT, NEW DELHI OFF.: A-188, LGF, DEFENCE COLONY, NEW DELHI-24	MOB.: 9810249271, MOB(OFF.) 9650366248, 9717216660 PH.: 011-24657221-22 EMAIL: kamalnco@gmail.com
NOMINATED COUNSEL/INCHARGE LEGAL AID (CRIMINAL SIDE)	MR. SUMEET VERMA	CHAMBER NO.250, LAWYER'S CHAMBER, DELHI HIGH COURT, NEW DELHI	TEL : OFF:23070848 EMAIL: sumeet_verma@yahoo.com
NATIONAL FERTILIZERS LTD.	MS. MANINDER KAUR	CHAMBER NO. 392,96, CHAMBER BLOCK, DELHI HIGH COURT, NEW DELHI. CHAMBER NO.25, CIVIL WING, DISTT. COURTS, TIS HAZARI, DELHI-110054 RES:A-105, PRIYADARSHNI	MOB. 9811704188 E-MAIL: maninderkaur_adv@yahoo.co.in PH.22724250

	<p>-----</p> <p>MR. AKSHAY CHANDRA (LETTER DT. 19.04.2016) [PANEL VALID TILL 31.10.2017]</p>	<p>APARTMENTS, I.P. EDTENSION,N. DELHI-92</p> <p>-----</p> <p>A-230, FIRST FLOOR, DEFENCE COLONY, NEW DELHI</p> <p>CHAMBER NO. 246A, BLOCK-I, HIGH COURT OF DELHI, NEW DELHI</p>	<p>-----</p> <p>TEL: 011-41036821/22/23 MOB: 9910401230</p>
<p>NATIONAL AVIATION COMPANY OF INDIA LTD. (NACIL)</p>	<p>M.V.KINI & CO. ADVOCATES & SOLICITORS</p>	<p>KINI HOUSE 6/39,JUNGPURA-'B' NEW DELHI-110 014</p>	<p>TEL:01124371038/1039/ 1040 FAX:+91 11 2437 9484 E-mail: delhi@mvkini.com</p>
<p>MINISTRY OF RAILWAYS [05.01.2015]</p>	<p>MR. JAGJIT SINGH (STANDING COUNSEL)</p> <p>-----</p> <p>MS. ARUNA TIKKU ADDITIONAL STANDING COUNSEL</p>	<p>156, LAWYERS CHAMBERS, DELHI HIGH COURT NEW DELHI-110 003</p> <p>M-70, GREATER KAILASH PART-II, {MAIN MARKET}, NEW DELHI</p> <p>-----</p> <p>101, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110 003</p> <p>D-36, PAMPOSH ENCLAVE, GREATER KAILASH-1, NEW DELHI</p>	<p>{M} 9810034684</p> <p>011-2338 2399</p> <p>EMAIL:jagjitsinghadvoca te@yahoo.co.in</p> <p>Jagjitsingh70@gmail.com</p> <p>-----</p> <p>TEL: 2338 1995</p> <p>2622 9964 AND 2541 0254</p>
<p>MINISTRY OF LAW AND JUSTICE, DEPARTMENT OF LEGAL AFFAIRS, (JUDICIAL SECTION) [21.11.2006]</p>	<p>MR. PREMASHIS CHOUDHURY [PANEL ADVOCATE] "CENTRAL GOVT. PLEADER"</p>	<p>OFFICE: 395 LAWYER'S CHAMBER, DELHI HIGH COURT BLOCK - II, NEW DELHI</p> <p>RES: W86/18A, ANUPAM GARDEN P.O. IGNOU, SAINIK FARMS, NEW</p>	

LETTER/ORDER DT. 04.05.2016

MR. ARPIT SHUKLA
[GOVT. PLEADER/PANEL
COUNSEL]
(ORDER DATED 30.12.2015)
[FOR A PERIOD OF THREE
YEARS OR UNTIL FURTHER
ORDER]

MR. AJAY GOYAL
[GOVT. PLEADER/PANEL
COUNSEL]
(ORDER DATED 30.12.2015)
[FOR A PERIOD OF THREE
YEARS OR UNTIL FURTHER
ORDER]

MR. VIVEK GUPTA
[GOVT. PLEADER/PANEL
COUNSEL]
(ORDER DATED 30.12.2015)
[FOR A PERIOD OF THREE
YEARS OR UNTIL FURTHER
ORDER]

MS. ANJU GUPTA
[SENIOR PANEL COUNSEL]
(ORDER DATED 04.05.2016)
[FOR A PERIOD OF THREE
YEARS OR UNTIL FURTHER
ORDER]

MR. NIKHIL GOEL
[GOVT. PLEADER/PANEL
COUNSEL]
(ORDER DATED 04.05.2016)
[FOR A PERIOD OF THREE
YEARS OR UNTIL FURTHER
ORDER]

DELHI - 110068

J-150, SECTOR 41, NOIDA, UP-
201301

D-91, KAMLA NAGAR, DELHI-110007

CU-161, VISHAKHA ENCLAVE,
PITAMPURA, DELHI - 110034

DU-33, PITAMPURA (NEAR INCOME
TAX COLONY), DELHI-110034

43, LAWYERS CHAMBERS, SUPREME
COURT OF INDIA, NEW DELHI-
110001

MOB: 9871431988

MOB: 9717701768

MOB: 9810033139
9910033139

MOB: 9654169406

MOB: 9810133254

<p>(LETTER DT. 01.06.2016)</p>	<p>----- MR. ANIL DABAS [GOVT. PLEADER/PANEL COUNSEL] (ORDER DATED 04.05.2016) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER] -----</p>	<p>----- H.NO. 99, VILLAGE-RASULPUR, P.O.-RANI KHERA, DELHI-81 -----</p>	<p>----- MOB: 9953877332 -----</p>
	<p>----- MR. ASHWANI KUMAR CHOUDHARY [GOVT. PLEADER/PANEL COUNSEL] (ORDER DATED 04.05.2016) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER] -----</p>	<p>----- B-16/G-2, DILSHAD GARDEN, DELHI-95 -----</p>	<p>----- MOB: 9810073395 -----</p>
	<p>----- MR. MAHENDRA BHARDWAJ [GOVT. PLEADER/PANEL COUNSEL] (ORDER DATED 04.05.2016) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER] -----</p>	<p>----- 528/2A, STREET NO.5, VISHWAS NAGAR, SHAHDARA, DELHI-92 -----</p>	<p>----- MOB: 9899393940 -----</p>
	<p>----- MR. S.D. WINDLESH [SENIOR PANEL COUNSEL] (FOR CONDUCTING LITIGATION IN RESPECT OF CENTRAL GOVERNMENT) -----</p>	<p>----- C 4/155 (IST FLOOR), YAMUNA VIHAR, DELHI-110053 -----</p>	<p>----- MOB.: 9811169203 -----</p>
	<p>----- MR. NITIN SINGH [SENIOR PANEL COUNSEL] (FOR CONDUCTING LITIGATION -----</p>	<p>----- 307, NEW LAWYERS CHAMBERS, BHAGWAN DASS ROAD, SUPREME COURT, NEW DELHI-110001 -----</p>	<p>----- MOB.: 9990423291 9990621394 -----</p>

<p>(LETTER DT. 30.12.2016)</p>	<p>IN RESPECT OF CENTRAL GOVERNMENT EXCEPT THE CASES OF RAILWAYS & INCOME TAX DEPARTMENT)</p> <p>-----</p> <p>MR. VINOD DIWAKAR (CENTRAL GOVT. STANDING COUNSEL)</p>	<p>-----</p> <p>BUILDING NO. 3, BIRBAL ROAD, 2ND FLOOR, JANGPURA EXTENSION, NEW DELHI-110014</p>	<p>EMAIL: adv.nitinsingh@yahoo.com</p> <p>-----</p> <p>MOB.: 9810773017</p> <p>PH.: 011-43541043</p>
<p>(LETTER DT. 24.01.2017)</p>	<p>(FOR CONDUCTING LITIGATION IN RESPECT OF CENTRAL GOVERNMENT EXCEPT THE CASES OF RAILWAYS & INCOME TAX DEPARTMENT)</p> <p>-----</p> <p>MR. MANU CHATURVEDI (GOVT. PLEADER)</p>	<p>-----</p> <p>CHAMBER NO. 702, PATIALA HOUSE COURTS, NEW DELHI-110001</p>	<p>E-MAIL: office@vinoddiwakar.com</p> <p>-----</p> <p>MOB. : 7838904738</p>
<p>(LETTER DT. 30.01.2017)</p>	<p>(FOR CONDUCTING LITIGATION IN RESPECT OF CENTRAL GOVERNMENT EXCEPT THE CASES OF RAILWAYS & INCOME TAX DEPARTMENT)</p>	<p>-----</p>	<p>E-MAIL: manuchaturvedi@gmail.com</p>
<p>MINISTRY OF LAW AND JUSTICE, DEPARTMENT OF LEGAL AFFAIRS JUDICIAL SECTION, GOVERNMENT OF INDIA</p> <p>[23.11.2006]</p>	<p>MR. SUBHASH BANSAL SENIOR CENTRAL GOVERNMENT COUNSEL,</p>	<p>CH. NO. 201, LAWYERS CHAMBERS COMPLEX, NEW DELHI COURTS, PATIALA HOUSE, NEW DELHI-110001.</p> <p>OFF.-RES: 287, GROUND FLOOR, TOWER NO. 3 SUPREME ENCLAVE, MAYUR VIHAR-I, DELHI-110091.</p>	<p>PH: 23381047, 23387139</p> <p>PH: 22756360, 22753048</p> <p>FAX: 22753048</p> <p>MOBILE: 9810015886</p> <p>EMAIL: bansal_subhash@yahoo.com</p>
<p>MUNICIPAL CORPORATION OF DELHI</p>	<p>1. MR. SANJEEV SABHARWAL</p>	<p><u>RESIDENCE-CUM-OFFICE</u> S-432, Greater Kailash-I</p>	<p>Ph: 46567338, 29239458</p> <p>Mob:</p>

	(09.02.2012)	New Delhi-110048 <u>CHAMBER:</u> 430-31, Delhi High Court New Delhi-110003	9810031680,9910106949 Ph: 23388843 E-mail: solicitor6@gmail.com
----- 07.09.2006	2. MR. O.P. SAXENA,	CHAMBER NO. 372, HIGH COURT OF DELHI, NEW DELHI.	PH: 23386446 M-98-100-12444
	3. MR. ANOOP BAGAI,	491, LAWYERS' CHAMBERS, B,OCK-II, HIGH COURT OF DELHI,NEW DELHI-110003	TEL: 233884585 (CHAMBER) 9811062064, 9873309991
-----	4. MS.MINI PUSHKARNA	F-254, VIKAS PURI, NEW DELHI 110018 CHAMBER NO. 346-A, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-03	PH. 91-11-28534497, TELE: 23388843 TELE: 9868620151 TELEFAX: 91-11-23386355 MOBILE: 9810674872 E-MAIL: pushkarnas@vsnl.com , pushlaw@yahoo.co.in
	5. MR. AJAY ARORA	CHAMBER/ OFFICES: 430-31, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI. CHAMBER NO. 328, WESTERN WING, TIS HAZARI COURTS, DELHI RESIDENCE: 236-E, MIG FLATS, RAJOURI GARDEN, NEW DELHI-110027	TELE: 9811160827 (M) E.MAIL: www.ajay.arora124@yahoo.co.in PHONE:23388843 PHONE:26964610
----- 22.08.06	6. MR.SHIVINDER CHOPRA	CHAMBER: 430,LAWYER' CHAMBER BLOCK NO.1HIGH COURT OF DELHI,NEW DELHI. OFFICE:3,UDAY PARK, AUGUST KRANTI MARG, NEW DELHI	EMAIL: shivinder_chopra@rediffmail.com MOBILE NO. 9811479297

	----- 7. MR. GAURANG KANTH	CHAMBER NO. 431, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI. OFFICE ADDRESS: A-9, NIZAMUDDIN EAST, NEW DELHI-110013	(91)11-24359593, 24359594/24359597 FAX: (91)11-41825223
MAHANAGAR TELEPHONE NIGAM LIMITED	1. M/S SIKRI AND COMPANY	CHAMBER NO.229, LAWYERS CHAMBERS, DELHI HIGH COURT. NEW DELHI-110 003	PH. 23388777 FAX: 23385559
	2. MR DINESH AGNANI	265, LAWYERS CHAMBERS DELHI HIGH COURT, NEW DELHI.	PH.23386838, 24318516,24318517 FAX: 24318521
MEDICAL COUNCIL OF INDIA	MR. AMIT KUMAR	INDUS LAW ASSOCIATES B-45/47, SHIV MAHAL BULDG. NEAR PVR PLAZA CINEMA, CONNAUGHT PLACE,N.DELHI-110001	PH.9312267089, 011-23752788, 43582788, FAX 011-23752789 e.mail- induslawassociates@gmail.com
	M/S EDULAW, ADVOCATES & SOLICITORS,	E-9, LOWER GROUND FLOOR, NIZAMUDDIN WEST, NEW DELHI-110013	PHONE NOS.011-46010609, 40544979 MOBILE NO. 9999012345
MAHARAJA AGRASEN COLLEGE (UNIVERSITY OF DELHI)	MR. AMIT KHEMKA	490, LAWYERS' CHAMBER HIGH COURT OF DELHI, NEW DELHI	
MINISTRY OF INFORMATION AND BROADCASTING (FM CELL) (LETTER DT. 28.04.2016)	MR. RAJEEV SHARMA	PETITION CONCERNING FM RADIO BROADCASTING MATTER TO BE FORWARDED TO THE MINISTRY FOR ENTRUSTING TO MR. RAJEEV SHARMA	
MINISTRY OF PERSONNEL,	MR. NIKHIL GOEL, ADVOCATE	FOR PROSECUTION OF CASES	

<p>PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)</p> <p>(NOTIFICATION DT. 16.06.2016)</p>	<p>(SPECIAL PUBLIC PROSECUTOR)</p> <p>MR. RIPUDAMAN SINGH BHARDWAJ, ADVOCATE (SPECIAL PUBLIC PROSECUTOR)</p> <p>MR. ANUPAM S. SHARMA, ADVOCATE (SPECIAL PUBLIC PROSECUTOR)</p>	<p>INSTITUTED BY DELHI SPECIAL POLICE ESTABLISHMENT (CBI) AND APPEALS, REVISIONS OR OTHER MATTERS ARISING OUT OF THE CASES INVESTIGATED BY THE DELHI SPECIAL POLICE ESTABLISHMENT (CBI) FOR A PERIOD OF THREE YEARS FROM THE DATE OF APPOINTMENT OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER .</p>	
<p>MINISTRY OF FINANCE, DEPARTMENT OF REVENUE, CENTRAL BOARD OF EXCISE & CUSTOMS (LEGAL CELL)</p> <p>(LETTER DT. 09.06.2016)</p> <p>PANEL OF COUNSELS FOR HANDLING LITIGATION OF INDIRECT TAXES TILL 08.06.2019)</p>	<p><u>SENIOR STANDING COUNSELS</u></p> <ol style="list-style-type: none"> 1. MR. PRAMOD KUMAR RAI 2. MR. HARPREET SINGH 3. MR. AMIT BANSAL 4. MR. SANJEEV NARULA <p><u>JUNIOR STANDING COUNSELS</u></p> <ol style="list-style-type: none"> 1. MR. SAMEER JAIN 2. MS. K. ENATOLI SEMA 3. MR. KAPIL RASTOGI 4. MR. DEEPAK ANAND 5. MR. LOHITAKSHA SHUKLA 6. MR. PRATAP SINGH AHLUWALIA 		
<p>NATIONAL COUNCIL FOR EDUCATIONAL RESEARCH AND TRAINING</p>	<p>MR. R.K. SINGH</p>	<p>51-B, FRIENDS COLONY EAST NEW DELHI 110065</p>	
<p>NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION OF INDIA LTD</p>	<p>MR. G.B. TULSIANI</p> <hr/> <p>MR. T.K. GANJU</p>	<p>468, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI</p> <hr/> <p>472, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI</p>	<p>(TEL: 23070230, 23384307)</p> <p>-----</p>
<p>NATIONAL FEDERATION OF FISHERMEN'S CO-OPERATIVES</p>	<p>1. MR. JOG SINGH, SR. NOMINATED COUNSEL</p>	<p>BOTH AT 528, PATIALA HOUSE COURTS, NEW DELHI-110 001</p>	<p>(TEL: 2338 3298)</p>

LTD. (INDIA)	<p>2. MR. BALWINDER SINGH JUNIOR NOMINATED COUNSEL</p> <p>3. MISS RAVI BIRBAL</p> <p>4. MR. NAUSHAD AHMAD KHAN</p>	<p>----- RES: A-25, KRIPAL APARTMENT I.P. EXTENSION, PATPARGANJ NEW DELHI-110 092</p> <hr/> <p>313, LAWYERS CHAMBERS DELHI HIGH COURT, NEW DELHI</p> <p>----- S-513, SECOND FLOOR, SCHOOL BLOCK MAIN VIKAS MARG, SHAKARPUR-II, DELHI - 110092.</p>	<p>(TEL: 2272 6285) (CELL: 9810000762 AND 20052624)</p> <hr/> <p>CELL PHONE: 9818024661</p> <hr/> <p>TELE-FAX: 011-42486199</p> <p>MOB; 9868111799.</p>
<p>NATIONAL INTERNET EXCHANGE OF INDIA</p> <p>[17.7.2006]</p>	MR. TAPAN CHOUDHARY	<p>NIXI 121-123, ANSAL TOWER, 38, NEHRU PLACE, NEW DELHI-19</p>	<p>E-MAIL: paralegal.tapan@nixi.in Telefax: +91-11-41674312 Mob: +91-9911089164</p>
<p>NATIONAL INSTITUTE OF OPEN SCHOOLING (FORMERLY NATIONAL OPEN SCHOOL)</p>	MR S. RAJAPPA, ADVOCATE	<p>CHAMBER 94, LAWYERS CHAMBERS SUPREME COURT OF INDIA NEW DELHI-110 001</p>	<p>TEL : 2261 5878 MOBILE : 9810063946</p>
<p>NATIONAL CONSUMER CO-OP. CONSUMERS' FEDERATION OF INDIA LTD.</p>	MR. J.P. SENGH	<p>421, LAWYERS CHAMBERS, HIGH COURT OF DELHI</p> <p>NEW DELHI-110 003</p>	PHONE: 2338 7169
<p>NATIONAL COUNCIL FOR TEACHER EDUCATION [NCTE]</p> <p>[LETTER DTD. 18.07.14]</p>	<p>NOTICES, PETITIONS, ETC SHALL BE SERVED TO:</p> <p>MR. B.P. PANDEY UNDER SECRETARY (LEGAL) OF NCTE (HQ), BAHADUR SHAH ZAFAR MARG, NEW DELHI-110002</p>		
<p>NATIONAL COUNCIL FOR TEACHER EDUCATION</p>	M/S SIKRI & CO. ADVOCATES	<p>CHAMBER NO. 229 DELHI HIGH COURT NEW DELHI-110 003</p> <p>C-147, EAST OF KAILASH</p>	

		NEW DELHI-110 065	
NATIONAL HIGHWAYS AUTHORITY OF INDIA (NHAI)	1. M/s M.V. KINI & CO. ADVOCATES & SOLICITORS	KINI HOUSE, 6/39, JANGPURA-B, NEW DELHI - 110014	PH.24371038/39/40 Fax 24379484
	2. M/s RAJANI SINGHANIA & PARTNERS LETTER DATED 07.10.2015	RS&P HOUSE, P-24, GREEN PARK EXTN., NEAR JAIN SCHOOL, NEW DELHI - 110016 105, LAWYERS CHAMBERS, HIGH COURT OF DELHI, SHER SHAH ROAD, NEW DELHI -110003	PH: 011-47471414, 47471415
NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY SECTOR 6, DISTRICT GAUTAM BUDH NAGAR	1. MR. ASHOK KUMAR SINGH	40-D, K BLOCK, SAKET NEW DELHI-110017 BAR ROOM NO.18, HIGH COURT BUILDING CHAMBER NO.272, WESTERN WING, TIS HAZARI, DELHI-110054	TEL: 2652 2084; 2652 1594 (TEL: 2338 6824) (TEL: 2392 8699)
	2. MR. SHADMAN ALI	B-212, PANCHACHULI APARTMENTS PLOT NO. E-14, SECTOR-61 NOIDA-201301, (U.P.)	PH.: 0120-6480907, 4215527 MOB.: 9818536438 email: shadmanali@hotmail.com
NATHPA JHAKRI POWER CORPN LIMITED (NOW KNOWN AS SATLUJ JAL VIDYUT NIGAM LIMITED)	MR. J.C. SETH	C-451, CHITRANJAN PARK, NEW DELHI-110 019	PH. 2628 9977 FAX: 2628 9978 MOB.: 9810073095
NATIONAL PRODUCTIVITY COUNCIL	MR. ASHOK KUMAR SINGH	40-D, K. BLOCK, SAKET, NEW DELHI-110 017	TEL: 2652 2084, 2652 1594 2686 3029, 2651 5887 MOBILE: 9810018535
NETAJI SUBHAS INSTT.OF	MS. AVNISH AHLAWAT	243, LAWYERS CHAMBERS,	PH. 23384517,23382820

TECHNOLOGY		DELHI HIGH COURT, NEW DELHI-110003 OFFICE: A-33 (LOWER GROUND FLOOR), DEFENCE COLONY, NEW DELHI	PH. 51012214,51048401 MOBILE : 9810134741
NAVODAYA VIDYALA SAMITI INDIRA GANDHI STADIUM INDRA PRASTHA ESTATE NEW DELHI-110 001	MR. S. RAJAPPA	94, LAWYERS CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI-110 001 RES: 36-C, POCKET-B, SFS FLATS, NEW KONDLI, MAYUR VIHAR-III, DELHI-110 096	TELE-FAX: 2261 5878 E-MAIL: rajappa_s@hotmail.com
NATRIP IMPLEMENTATION SOCIETY (NATIS)	SH. ATUL SHARMA	CHAMBER 207, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI LINK LEGAL, E-2, FIRST FLOOR, DEFENCE COLONY, NEW DELHI-110024.	91(011) 46511000 9811055984 FAX: 91(011) 46511099
NATIONAL BOOK TRUST	SH. BALDEV KRISHNA SATIJA	88, LAWYERS CHAMBER SUPREME COURT OF INDIA, NEW DELHI-110001	PH : 9810347884
NATIONAL MINORITIES DEVELOPMENT & FINANCE CORPORATION	MR. INDRANIL GHOSH ADVOCATE [PANEL COUNSEL]	C-129, EAST OF KAILASH, NEW DELHI-110065	TEL.:011-26929793, 26929795; FAX:011- 26929794 e-mail: indranilghosh@iglegalfirm.com
NATIONAL BAL BHAWAN	MR. S. RAJAPPA	91, LAWYERS CHAMBER, SUPREME COURT OF INDIA NEW DELHI-110001	MOB.: 9810063946

		OFF. CUM RES.: 36-C, POCKET-B, SFS FLATS, NEW KONDLI, MAYUR VIHAR, PHASE-III, DELHI-110096	
NATIONAL BOARD OF ACCREDITATION	MR. AMITESH KUMAR "STANDING COUNSEL"	20-A, LAWYERS CHAMBER, SUPREME COURT OF INDIA, NEW DELHI-110001 RESIDENCE: 199, SEEMANT VIHAR, KAUSHAMBI, GHAZIABAD-201010 (U.P.)	TEL.: 011-23386914, 23385275 MOB.: 9811034115; FAX: 011-23385245 TEL.: 0120-4901439
NATIONAL FEDERATION OF URBAN COOPERATIVE BANKS AND CREDIT SOCIETIES LTD. (NAFCUB)	MR. S. RAJAPPA, ADVOCATE SENIOR STANDING COUNSEL	91, LAWYERS' CHAMBERS SUPREME COURT OF INDIA NEW DELHI-110001	MOB.: +919810063946 RES: 011-22620344 e-mail: advocaterajappa@gmail.com
NATIONAL CAPITAL REGION PLANNING BOARD	MR. GAURAV MOHAN LIBERHAN	C-567, LOWER GROUND FLOOR, DEFENCE COLONY, NEW DELHI-110024	
NATIONAL UNIVERSITY OF EDUCATIONAL PLANNING AND ADMINISTRATION	MR. AMITESH KUMAR	20-A, LAWYERS CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI -110001	TEL: 011-23381727, 011- 23385275, 011-23386914 MB: 09811034115 FAX : 011-23385245
NATIONAL BOARD OF EXAMINATIONS [LETTER DTD. 28.03.2014]	DR. RAKESH GOSAIN, ADVOCATE 'STANDING COUNSEL'	C/o NBE, MEDICAL ENCLAVE, ANSARI NAGAR, NEW DELHI-110029	MOB.: 9810393161
NATIONAL LAW UNIVERSITY, DELHI	MR. S.D. SHARMA, ADVOCATE	CHAMBER No.397, LAWYERS' CHAMBER BLOCK-II DELHI HIGH COURT, NEW DELHI	MOB.: 9711198801 E- MAIL: surendradutt_sharma@rediffmail.com
NEW DELHI MUNICIPAL COUNCIL (NDMC)	M/s ANIL GROVER & ASSOC.	298, LAWYERS' CHAMBERS, BLOCK-II, HIGH COURT OF DELHI,	PH.: 23387921 EMAIL:

[LETTER DTD. 30.09.2014]		NEW DELHI-110003 <u>OFFICE:</u> A-222, NEW FRIENDS COLONY, NEW DELHI-110025	groveradvocate@rediffmail.com PH.: 40507217-18
NATIONAL COMMISSION FOR MINORITY EDUCATIONAL INSTITUTIONS (GOI)	MR. SYED ABDUL HASEEB 'STANDING COUNSEL'	229, M.C.SETALVAD CHAMBERS BLOCK, SUPREME COURT OF INDIA, NEW DELHI	
NATIONAL COUNCIL FOR HOTEL MANAGEMENT AND CATERING TECHNOLOGY	MR. SARFARAZ KHAN 'STANDING COUNSEL' [LETTER DTD.21.10.2014]	214, LAWYERS' CHAMBER BLOCK-I, DELHI HIGH COURT, NEW DELHI-3 <u>OFF.:</u> B-21/1, F.F., LANE No.7, ABUL FAZAL ENCLAVE-II, SHAHEEN BAGH, OKHLA, NEW DELHI-110025	PH.:011-23384153 PH.:011-29945916 MOB.:9899140169 EMAIL:sarfarazadv@yahoo.co.in
NOIDA SPECIAL ECONOMIC ZONE	M/S RAD & PARTNERS (MR. DEEPAK JAIN-PARTNER) 'NOMINATED COUNSEL'	C-623, NEW FRIENDS COLONY, NEW DELHI-110025.	TEL NO. +91(11)47280000 CELL NO.+91 3310115111, +91 9910505313
NARCOTICS CONTROL BUREAU DELHI ZONAL UNIT (LETTER DT. 24.02.2016)	MR. SUBHASH BANSAL	CHAMBER: CH.No. 303, L.C. BLOCK-III, DELHI HIGH COURT, NEW DELHI OFF.: N-20, F.F., JANGPURA EXTN. NEW DELHI-110014	TEL.No.(CHAMBER): 011-23387139 TEL.No.(OFFICE): 011-24313040 MOB.No. 9810015886 EMAIL: bansal_subhash@yahoo.com
ORIENTAL BANK OF COMMERCE	1. MR. SAKET SIKRI	CHAMBER No.229, HIGH COURT OF DELHI,	PH.:011-41733070, 41033072/73,

	[LETTER DTD. 09.09.14]	NEW DELHI	011-23385559 MOB.: 9811133233
	2. MS. KITTOO BAJAJ	CHAMBER NO. 227, DELHI HIGH COURT, NEW DELHI OFF.: B-1, PALIKA PARKING EXTN., EURO CHAMBERS PVT. LTD., CONNAUGHT PLACE, NEW DELHI.	TEL. NO. 55444127, MOBILE NO. 9891671638, 92121370941 TEL. NO. 23386433
	3. M/S. JAGAT ARORA & ASSOCIATES	CHAMBER NO. 143, DELHI HIGH COURT, NEW DELHI FF: HOUSE NO. 132 SECTOR 15-A, NOIDA	TEL.NO.95120-2511628, 95120-2512158 E-MAIL: rajat132noida@yahoo.co.in
	4. MR. S.K. SHARMA (LETTER DT.27.03.2015)	CHAMBER NO. 511, PATIALA HOUSE COURTS, NEW DELHI-110001. OFF.: A-12, LGF, LAJPAT NAGAR-III, NEW DELHI-110024	PH. 41041413, 41041412 MOB.: 9871588055 FAX: 41041414 email: sksadvocate@yahoo.co.in
	5. MR. VIVEK JAIN	127, LAWYERS CHAMBERS, SUPREME COURT, NEW DELHI-110001	PHONE NO. 011-23947100, 011-22231600, MOB: 9811426480 Email: vj_sc@yahoo.com
OIL & NATURAL GAS CORPN.LTD.	KOURA & CO. BARRISTER & ADV.	CHAMBER NO.345 DELHI HIGH COURT	TEL. 23381487 MOB.: 9810037778, 9810854873

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ORGANISING ® COMMONWEALTH GAMES 2010 DELHI	MR. SUSHIL DUTT SALWAN	OFF:FLAT NO.1, 47 PUSA ROAD NEW DELHI-110005 CHAMBER: 226,LAWYERS CHAMBER, DELHI HIGH COURT,NEW DELHI-03 RES:47 PUSA ROAD, FIRST FLOOR NEW DELHI-110005	PH: 25784776 FAX: 25821248 PH: 23387445 MOB: 9811044412 E-mail: ssalwan@lawyer.com sushil.salwan@gmail.com
PAKISTAN INTERNATIONAL AIRLINES (PIA)	M/S H.L. KUMAR & ASSOC.	36, LAWYERS CHAMBERS SUPREME COURT OF INDIA NEW DELHI 150, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI, 87, LAWYERS CHAMBERS 2 nd FLOOR, TEHSIL BUILDING TIS HAZARI A-43 LAJPAT NAGAR-2 NEW DELHI-110024	PH: 23387756 PH.29836404-5, FAX. 29847174-5 e-mail : hikumar@vsnl.com
PRASAR BHARTI, AIR & DOORDARSHAN	MR. RAJEEV SHARMA	OFF.: 35, LAWYERS CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI RES: M-11, GREATER KAILASH-I, NEW DELHI-110 048	(TEL: 2646 7030, 2642 0235) FAX: 51632662 E-MAIL: rajeevsharmalegal@hotmail.com
PUNJAB & SIND BANK	MS. SURUCHI AGGARWAL [17.7.2006]	RESIDENCE: C-61,JANGPURA EXTN., NEW DELHI- 100014 OFFICE: CHAMBER NO.347 DELHI HIGH COURT	PH: 2429849,24326630 MOBILE: 9312040620 9312631490

	<p>MR. RAJAT ARORA, ADVOCATE M/S JAGAT ARORA & ASSOCIATES (SOLICITORS & ADVOCATES)</p>	<p>----- CHAMBER NO. 143, DELHI HIGH COURT, SHERSHAH MARG, NEW DELHI</p>	<p>MOBILE : 9810176964</p>
	<p>MS. KITTOO BAJAJ STANDING COUNSEL (SERVICE MATTERS)</p>	<p>RESI: "NAWAL KUNJ", H.NO. 132, SECTOR: 15-A, NOIDA-201301 ----- OFF.: B-35, JANGPURA EXTENSION NEW DELHI</p>	<p>RESI.: 0120-2511628, 2512158</p>
		<p>RES.: A-18, BRIJ VIHAR, SURYA NAGAR, GHAZIABAD (U.P.)</p>	<p>TEL.: 9891671638, 9212798015 EMAIL: kittubajaj@yahoo.co m</p>
PUNJAB NATIONAL BANK	<p>MR. JAGDEEP KISHORE NOMINATED COUNSEL</p>	<p>331, LAWYERS CHAMBER, HIGH COURT, NEW DELHI-3 TIMINGS 10.00 AM TO 7.30 PM</p>	<p>(O) 2338 5296, 2338 8115 ® 2398 0895 MOBILE: 98100 56313</p>
	<p>MR. VIVEK JAIN NOMINATED COUNSEL</p>	<p>430, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI</p>	<p>TEL. 011-23947100, 22231600 MOB.: 9811426480 EMAIL: vj_sc@yahoo.com</p>
PUNJAB WAKF BOARD	<p>MR. KESHAV KAUSHIK</p>	<p>150-151, ANSAL CHAMBERS-II, 6, BHICAJI CAMA PLACE, NEW DELHI-110 066</p>	<p>2619 2806 & 2865 8357 FAX: 865 8357 RES: 91-6345320 e-mail: keshavkaushik@mantraonl ine.com</p>
<p>THE PRADESHIYA INDUSTRIAL AND INVESTMENT CORPORATION OF U.P. LTD. (PICUP) (Owned by Govt. of Uttar Pradesh) 'PICUP BHAWAN', GOMTI NAGAR, LUCKNOW-226010 (U.P.)</p>	<p>MR. PRASHANTO CHANDRA SEN, ADVOCATE 'STANDING COUNSEL'</p>		
PRESIDENT'S SECRETARIAT	<p>MR. SANJAY KUMAR SHANDILYA</p>	<p>LB 9-10, GAURI SADAN, 5 HAILEY ROAD, NEW DELHI-110001</p>	

(RASHTRAPATI SACHIVALAYA) (LETTER DT. 23.12.2016)	(SERVICE OF NOTICE OR ADVANCE COPY OF PETITION WHERE THE PRESIDENT'S ESTATE IS ARRAYED AS A PARTY)		
RAJYA SABHA SECRETARIAT	1. MR. J.P. SENGH	421, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI-110 003	PHONE: 2338 7169
	2. MS. ZUBEDA BEGUM 'NOMINATED COUNSEL' [TERM EXTENDED FOR THREE YEARS WEF 15.09.2015]	80, LAWYERS CHAMBERS, PATIALA HOUSE COURTS, NEW DELHI-1 ----- CHAMBER: 421, LAWYERS' CHAMBERS, HIGH COURT OF DELHI, NEW DELHI RES.-CUM-OFFICE: B4/3171, VASANT KUNJ, NEW DELHI	PHONE 2338 8969 Email: gopallaw@yahoo.com TEL./MOB.NO. 23387169 9868119078 26891971
RAIL VIKAS NIGAM LTD. (RVNL)	MR. ANIL SETH	C-451, CHITTRANJAN PARK, NEW DELHI-110019	Tel.No.26278822, 26274477 Mobile No. 9810073095
RAILWAYS	1. MR. R.N. SINGH	CHAMBER NO. 540-541 PATIALA HOUSE COURT, NEW DELHI-110001	Tel: 23386464, Mob. 9868102646 Telefax: 23386565 E-mail: singhadvocate@hotmail.com
	----- 2.MR. JITENDRA KUMAR SINGH	----- 401, GAUR GANGA-I, (IN FORNT OF VAISHALI METRO STATION), SECTOR-4, VAISHALI (NCR) DISTT. GHAZIABAD U.P.-201012.	----- MOB: 9810260368 EMAIL: jksingh93@gmail.com
FOR "RAILWAYS" 'SPECIAL COUNSEL'	MR. RAJINDER NISCHAL	CHAMBER: 3. 198, PATIALA HOUSE COURTS NEW DELHI-110001 2. Y-4, CIVIL SIDE	TELEFAX: 23384876,9811255339 MOB:9811363511,

		TIS HAZARI DELHI-110054	981156362
		<u>OFFICE:</u> G-81, BALI NAGAR, NEW DELHI-110015	TELEFAX: 25430733 PH. 65100965
RAIL LAND DEVELOPMENT AUTHORITY	MR. INDRANIL GHOSH ADVOCATE [PANEL COUNSEL]	C-129, EAST OF KAILASH, NEW DELHI-110065	TEL.:011-26929793, 26929795; FAX:011-26929794 e-mail: indranilghosh@iglegalfirm.com
RASHTRIYA SANSKRIT SANSTHAN (UNDER MINISTRY OF HUMAN RESOURCE & DEVELOPMENT)	DAYAL & CO.	145, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI	
RURUL ELECTRIFICATION CORORATION LTD.	MS. RAAVI BIRBAL	313, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI	(PH.23387977,23384715) FAX: 011-22 44 3600
BITES LTD.	MR. G.S. CHATURVEDI "NOMINATED COUNSEL"	OFF: CHAMBER NO. 408, PATIALA HOUSE, NEW DELHI RES: J-2/31, DLF PHASE-2, GURGAON, HARYANA	PH: 0124-4052623 MOB: 9811092221
RESERVE BANK OF INDIA	MR. H.S. PARIHAR,	MAILING ADDRESS: 1, JEEVAN DEEP BUILDING (ANNEXE) PARLIAMENT STREET, NEW DELHI-1	TEL.: 011-23747441/ 23747500 FAX: 011-23747441 E-MAIL: hamelparihar@rediffmail.com
SALES TAX DEPARTMENT, NCT OF DELHI (SALES TAX MATTERS)	1. MR. H.C. BHATIA 2. RAJ K. BATRA, ADVOCATE	1] 210, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110 003 CHAMBER NO.210, LAWYERS CHAMBER, DELHI HIGH COURT	TEL: 2338 1677 : 2307 0040 [R] 2714 1734 & 2745 0086 CELL: 98100 82677 -----

STEEL AUTHORITY OF INDIA LTD.	1. SHRI ALAKH KUMAR	CHAMBER NO.367, LAWYER'S CHAMBER DELHI HIGH COURT, NEW DELHI RES.-CUM-CHAMBER: L-2A, HAUZ KHAS ENCLAVE NEW DELHI- 110 016	PH.23387072 TELE.9811063763 PH. 26564516,26511625
	2. MR. SHARAT KAPOOR	CHAMBER NO. 367, LAWYERS CHAMBER BLOCK, DELHI HIGH COURT, N. DELHI OFF: A-324, SECTOR-9, NOIDA (U.P.)	MOB.:9811051218
STATE OF ASSAM	CORPORATE LAW GROUP	1106-1107, 11 TH FLOOR, KAILASH BUILDING, 26, KASTURBA GANDHI MARG, NEW DELHI 110001	PHONES: 91-11-337 7713, 2335 7718, 2335 7726 FAX: 91-11-335 7721 e-mail: info@clgindia.com
SYNDICATE BANK	M/S SUDEER ASSOCIATES	B-32, NEW RAJENDER NAGAR, NEW DELHI-110060.	PHONE: 28745769, 42411932, MOBILE: 98101 74873, 98181 04300

STATE BANK OF INDIA

1. M/S R.P. KAPUR & CO.

CHAMBER NO. 507/III,
DELHI HIGH COURT,
NEW DELHI

CHAMBER NO. 2, SUPREME COURT OF
INDIA, TILAK MARG, NEW DELHI

OFF.: C-52, 2ND FLOOR, NITI
BAGH, NEW DELHI- 110049

MOBILE: 9716076533,
T/F- 011 23073360

email:

rajivrpklaw@ymail.com,
rajiv@rpklaw.com

T- 011 23388443,
T/F- 011 23383541

T- 011 41740234/
465251160
T/F 26561400

2. MR. S.L. GUPTA,
ADVOCATE
M/S S.L. GUPTA &
PARTNERS, LAW FIRM

CHAMBER NO. 412,
LAWYERS'S CHAMBER,
DELHI HIGH COURT COMPLEX,
NEW DELHI-110003

B-3, SOUTH EXTENSION PART-II
NEW DELHI-110049

3. MR. ANIL KUMAR SANGAL

226, LAWYERS NEW CHAMBERS,
SETELVAD BLOCK, SUPREME COURT OF
INDIA, BHAGWAN DASS ROAD,
NEW DELHI.

PH. (CHAMBER): 011-
23387741

(RESIDENCE): 011-
22723498

011-22723982

MOBILE: 09811144919

e-mail:

aksangal51@gmail.com

4. MR. PARDAMAN SINGH BATRA

[LETTER DTD. 20.03.14]

12, CENTRAL LANE,
BENGALI MARKET,
CONNAUGHT PLACE, NEW DELHI

PHONE: 9013285719

<p>STATE BANK OF BIKANER & JAIPUR [LETTER DTD.09.07.14]</p> <p>[ZONAL OFFICE AT DELHI CHIEF MANAGER DGM SECTT., AHIMSA BHAWAN, SHANKAR ROAD, NEW RAJINDER</p>	<p>1. MR. RAJEEV AGARWAL [NOMINATED COUNSEL]</p> <hr/> <p>2. MR. JITENDRA KUMAR [NOMINATED COUNSEL]</p>	<p>LAWYERS' CHAMBERS, Y-57 & 58, CIVIL WING, TIS HAZARI COURTS, DELHI-110054</p> <hr/> <p>B-7, ASHADEEP, HAILEY ROAD, NEW DELHI-110001</p>	<p>TEL.: 011-23946629(O) EMAIL:lawyersinc@rediffmail.com</p> <hr/> <p>TEL.:011-23318396,23318401 EMAIL:jitendrag10@yahoo.co.in</p>

NAGAR, DELHI-60]			
STATE BANK OF TRAVANCORE	1. M/s R.P. KAPUR & Co. 'STANDING COUNSEL'	1] CHAMBER No. 507/III, HIGH COURT OF DELHI NEW DELHI-110003 2] CHAMBER No.2, SUPREME COURT COMPOUND, TILAK MARG, NEW DELHI-110001	PH.: 011-23073360 PH.: 011-23388443, 23383541 Email: rajiv@rpklaw.com
SCHOOL OF PLANNING & ARCHITECHTURE	MR. R.K. SINGH	UHV INTERNATIONAL PARTNERS, SOLICITORS & LEGAL ADVISERS, 51-B, FRIENDS COLONY EAST, NEW DELHI-110065	
STATE OF JAMMU AND KASHMIR	MR. SUHAIL AHMAD MALIK "STANDING COUNSEL"	OFFICE: 5, PRITHVI RAJ ROAD, NEW DELHI-110003	Mobile:9999964750, 8826966689 EMAIL: chambersofsuhailmalik@gmail.com
SRI VENKATESWARA COLLEGE (UNIVERSITY OF DELHI)	DR. SARABJIT SHARMA	CHAMBER NO. 261, DELHI HIGH COURT, NEW DELHI	TEL: 2338 8686
SANGEET NATAK AKADEMI	MR. RAJIV BANSAL	103, BHARAT CHAMBERS, 70-71 SCINDIA HOUSE CONNAUGHT CIRCUS NEW DELHI -110 001	PH. 2332 3100 & 2373 6913
STATE OF JHARKHAND	MS. PINKY ANAND	109, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI Off: A-126, NEETI BAGH, NEW DELHI-110049.	Ph: 23386545 Ph: 26862282 Fax: 011-26851027 011-26862857
STATE ELECTION COMMISSION, NCT OF DELHI	MR. SUMEET PUSHKARNA		
STATE TRADING CORPORATION	1. M/S. SIKRI & CO.,	229, LAWYERS CHAMBER,	

OF INDIA LTD		DELHI HIGH COURT, NEW DELHI-110003	
	2. MR. M.M. SUDAN, ADVOCATE,	18, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-110003	
	3. MR. DEVASISH MOITRA	INDIA LAW OFFICE, 1-26, NITI BAGH, NEW DELHI - 110049.	
	4. MS. SUMATI ANAND, ADV.	CHAMBER NO. 230, LAWYERS CHAMBER BLOCK-1, DELHI HIGH COURT, NEW DELHI.	
SPORTS AUTHORITY OF INDIA LODHI ROAD COMPLEX, NEW DELHI-110003 (LETTER DTD. 11.09.2015)	1.MR. ANIL GROVER (TILL 31.12.2015) ----- 2. MR. KESHAV MOHAN (TILL 31.12.2015) ----- 3. MR. MAYANK YADAV (TILL 31.12.2015) ----- 4. MISS GEETANJALI SHARMA (TILL 31.12.2015)	298, LAWYERS' CHAMBERS-II , DELHI HIGH COURT, NEW DELHI-110003 OFFICE: M/S ANIL GROVER & ASSOCIATES, A-222, NEW FRIENDS COLONY, NEW DELHI - 110025 A-174, 2 nd FLOOR, DEFENCE COLONY, NEW DELHI-110024 ----- D-251, DEFENCE COLONY, NEW DELHI-110024 ----- CHAMBER NO. 567, WESTERN WING TIS HAZARI COURT NEW DELHI- 110054 ----- CHAMBER NO. 172, EASTERN WING TIS HAZARI COURT NEW DELHI- 110054	PH: 26933794, 26933795

<p>CATIONAL RESEARCH AND TRAINING {S.C.E.R.T.}</p>		<p>NEW LAWYERS CHAMBER, M.C. SETALWAD CHAMBER BLOCK, SUPREME COURT OF INDIA, NEW DELHI-110001</p> <p>OFFICE: O-55, LAJPAT NAGAR-II, NEW DELHI</p>	
<p>SHRI RAM COLLEGE OF COMMERCE (UNIVERSITY OF DELHI) LETTER RECEIVED ON 15.01.2016</p>	<p>MR. AMIT BANSAL</p>	<p>OFFICE: B-231, GREATER KAILASH-I NEW DELHI-110048</p> <p>CHAMBER: CHAMBER NO. 108, LAWYERS CHAMBER BLOCK-III, DELHI HIGH COURT, NEW DELHI-110003</p>	<p>TEL.: 292938021, 29248022, 29231510</p> <p>MOB: 9810072413 9871403654</p>
<p>STATE BANK OF PATIALA (LETTER RECD. ON 11.07.2016) (LETTER DTD. 19.07.2016)</p>	<p>M/S R.P. KAPUR & CO.</p> <p>-----</p> <p>MR. ANIL KUMAR SANGAL</p> <p>-----</p> <p>MR. SANJIV KAKRA</p>	<p>CHAMBER NO. 507/III, DELHI HIGH COURT, NEW DELHI</p> <p>CHAMBER NO. 2, SUPREME COURT, TILAK MARG, NEW DELHI-110001</p> <p>OFF.: C-52, NEETI BAGH, LEVEL II, KHEL GAON MARG, NEW DELHI- 110049</p> <p>-----</p> <p>226, LAWYERS NEW CHAMBER, SETELVAD BLOCK, SUPREME COURT OF INDIA, BHAGWAN DASS ROAD, NEW DELHI</p> <p>-----</p> <p>OFF.: C-344, DEFENCE COLONY, NEW DELHI-110025</p>	<p>MOBILE: 9711161241 T/F- 011 23073360 email:</p> <p>T- 011 23388443, T/F- 011 23383541</p> <p>T- 011 41740234/ 46529111 T/F 26561400</p> <p>rajiv@rpklaw.com</p> <p>-----</p> <p>PH.: 011-24335694/ 24335440/ 64308635/</p>

			<p>41552928</p> <p>MOB.: 9810295666 9971795136</p> <p>E-MAIL Sanjiv.kakra@gmail.com Kakra.associates@gmail.com</p>
STATE BANK OF MYSORE (LETTER DTD. 24.05.2016)	MR. JITENDRA KUMAR	B-7, ASHADEEP, HAILEY ROAD, NEW DELHI-110001	<p>TEL.:011- 23318396,23318401</p> <p>EMAIL:jitendrag10@yahoo.co</p>
TECHNOLOGY INFORMATION, FORECASTING AND ASSESSMENT COUNCIL (TIFAC)	I.G. & ASSOCIATES [PANEL LAW FIRM]	C-129, EAST OF KAILASH NEW DELHI-110065	<p>TEL.:011-26929793, 26929795</p> <p>FAX:011-26929794</p> <p>e-mail: info@iglegalfirm.com</p>
UNIVERSITY GRANTS COMMISSION [LETTER DTD. 12.05.2015]	MR. APOORV KURUP	A-2/141, LOWER GROUND FLOOR SAFDARJUNG ENCLAVE NEW DELHI-110029	<p>TELEFAX: 011-41733001/02/03</p> <p>MOB.:91.8800.678.743 91.8800.678.375</p> <p>E-MAIL: office@akurup.com</p>
THE DELHI COUNCIL FOR PHYSIOTHERAPY AND OCCUPATIONAL THERAPY	MR. PRAVEEN KHATTAR, ADVOCATE	164, LAWYERS CHAMBERS,DELHI HIGH COURT, NEW DELHI-110003. CHAMBER NO. 21, WESTERN WING,TIS HAZARI COURTS, DELHI-110054.	
TELECOM REGULATORY AUTHORITY OF INDIA	(1) MR. SAKET SINGH, ADVOCATE	CHAMBER NO. 53,SUPREME COURT LAWYERS CHAMBER NEW DELHI-	

		RES.: E-17, BALI NAGAR NEW DELHI-110 015	2541 3975 AND 511 7435
		OFFICE: G-81, BALI NAGAR NEW DELHI-110 015	PHONE 541 7165
	----- 3] MR. NARESH KAUSHIK "NODAL COUNSEL" [TILL 30.06.2016] (LETTER DTD. 02.09.2015) -----	----- 3] 703, 7TH FLOOR, NILGIRI APARTMENT, 9, BARAKHAMBA ROAD, NEW DELHI - 110 001 -----	----- PH 23711667(O) , 23070071 (CHAMBER) MOBILE : 9811031792 -----
	----- 4] MR.S.M.ZULFIQAR ALAM "PANEL COUNSEL" [TILL 30.06.2016] (LETTER DTD. 02.09.2015) -----	----- C-7, C L JOSEPH BLOCK, TIS HAZARI COURT, DELHI- 110054 -----	-----
	----- 5] MR.NAVEEN R. RATH "PANEL COUNSEL" [TILL 30.06.2016] (LETTER DTD. 02.09.2015) -----	----- C-47, NIZAMUDDIN EAST, NEW DELHI - 13 -----	-----
UNIVERSITY OF DELHI	1. MR. MOHINDER J.S. RUPAL ----- 2. MS. MANINDER ACHARYA	1] CHAMBER NO. 135, LAWYERS CHAMBERS, HIGH COURT OF DELHI NEW DELHI - 110003 <u>ALSO AT:</u> 707, KAILASH BUILDING, 26, KASTURBA GANDHI MARG, NEW DELHI - 110001. ----- 2] ADDL. ST. COUNSEL CHAMBER NO. 439, LAWYERS CHAMBERS, HIGH COURT OF DELHI NEW DELHI - 110003 <u>ALSO AT:</u>	MOB. NO. 9811151216 TEL. 011-23357658-61 ----- MOB. NO. 9810163078, 9810236189 TEL. 011-22774070

	<p>-----</p> <p>3. MR. AMIT BANSAL</p>	<p>OFFICE NO. 1, 1ST FLOOR, POCKET 'E' MARKET (NEAR PNB), MAYUR VIHAR, PHASE-II, DELHI-110091</p> <p>-----</p> <p>OFFICE: B-231, GREATER KAILASH-I NEW DELHI-110048</p> <p>CHAMBER: CHAMBER NO. 108, LAWYERS CHAMBER BLOCK-III, DELHI HIGH COURT, NEW DELHI-110003</p>	<p>-----</p> <p>TEL.: 29231510,29238021, 9871403654,9810072413 FAX:91-11-29238023 EMAIL: amit@kundrabansal.com prakash@kundrabansal.com</p>
UNION BANK OF INDIA	MR. O.P. GAGGAR	490, LAWYERS CHAMBERS, BLOCK-II HIGH COURT OF DELHI, SHERSHAH ROAD, NEW DELHI-110003	TEL.: (011) 23074100 MOB.: 9810185751) EMAIL: opgagar@gmail.com
UTTAR PRADESH FINANCIAL CORPORATION	MR. ASHOK KUMAR SINGH	40-D, K BLOCK, SAKET, NEW DELHI	TEL: 2652 2084, 2652 1594 2686 3029, 2651 5887 MOBILE: 9810018535
	<p>MR. AMIT GUARAV SINGH</p> <p>-----</p> <p>MR. LUV KUMAR AGGARWAL, (PANEL COUNSEL)</p> <p>-----</p> <p>MR. CHHINNBHAL SINGH CHAUHAN, (PANEL COUNSEL)</p>	<p>B-1/23A, FIRST FLOOR, HAUZ KHAS, NEW DELHI - 110016</p> <p>-----</p> <p>6-C, DDA FLATS, BOULEVARD ROAD, DELHI-54</p> <p>-----</p> <p>B-1/23A, FIRST FLOOR, HAUZ KHAS, NEW DELHI</p>	<p>MOB:- 9818189391</p> <p>-----</p> <p>MOBILE: 09868206476</p> <p>-----</p> <p>MOBILE:09818189391</p>

<p>UTTAR PRADESH STATE INDUSTRIAL DEVELOPMENT CORPORATION (UPSIDC)</p> <p>(LETTER DTD.01.05.2014)</p>	<p>1. MR. DIPESH SHARMA "RETAINER" [AUTHORISED TO RECEIVE NOTICES,ETC.]</p> <p>-----</p> <p>2. MS. ANANYA PANDEY "RETAINER" [AUTHORISED TO RECEIVE NOTICES,ETC.]</p>	<p>10, TODARMAL LANE, BENGALI MARKET, NEW DELHI-110001</p> <p>-----</p> <p>10, TODARMAL LANE, BENGALI MARKET, NEW DELHI-110001</p>	<p>MOB.: 9999315777</p> <p>-----</p> <p>MOB.: 9560537230</p>
<p>UNION BANK OF INDIA</p> <p>(LETTER RECD. ON 09.08.2016)</p>	<p>MR. SANJEEV SAGAR</p> <p>NOMINATED COUNSEL</p>	<p>CHAMBER No. 210, 3RD BLOCK, 2ND FLOOR, DELHI HIGH COURT, DELHI</p> <p>SAGAR & SAGAR LAW OFFICES, 18, HARGOBIND ENCLAVE, DELHI-110092</p>	<p>MOB.: 9811016162 TEL.:22377840,22375422, 47543981</p> <p>Email: sanjivsagar@gmail.com; sagarandsagar@live.com</p>
<p>VIJAYA BANK</p>	<p>MR. KUSH SHARMA, ADVOCATE 'NOMINATED COUNSEL'</p>	<p>LAWYERS' CHAMBER No. 385, BLOCK-II, HIGH COURT OF DELHI, NEW DELHI-110003</p>	
<p>YAMUNA EXPRESSWAY INDUSTRIAL DEVELOPMENT AUTHORITY</p>	<p>R.R. ASSOCIATES [LAW FIRM] "NOMINATED ON TEMPORARY PANEL"</p>	<p>OFFICE: 6-C, DDA FLATS, BOULEVARD ROAD, DELHI-110054</p>	<p>PHONE: 011-23-989-989 e-mail: rr.associates.co@gmail.com</p>
